



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/3870/2024 in WA/12041/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
	WITH WA/12041/2024 (Filing Number)	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY	
2	I.A.(Civil)/3965/2024 in WA/12044/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE SC, GMC
	WITH WA/12044/2024 (Filing Number)	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY	
3	I.A.(Civil)/3966/2024 in WA/12081/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
	WITH WA/12081/2024 (Filing Number)	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY	
4	I.A.(Civil)/3968/2024 in WA/15149/2024	SRI KUNTI BARUAH SAIKIA AND 240 ORS Versus UNION OF INDIA AND ORS	ALHAJJ I UDDIN MR. H ALI MS S DAS B BARMAN	GA, ASSAM DY.S.G.I. SC, FINANCE
	WITH WA/15149/2024 (Filing Number)	SRI KUNTI BARUAH SAIKIA AND ORS Versus UNION OF INDIA AND ORS	MR. H ALI	
5	I.A.(Civil)/3980/2024 in WA/14260/2024	MD FARIZ UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR E AHMED MR. R A CHOUDHURY M. ROBBANI	SC, ELEM. EDU GA, ASSAM
	WITH WA/14260/2024 (Filing Number)	MD FARIZ UDDIN Versus THE STATE OF ASSAM AND 6 ORS	M. ROBBANI	
6	I.A.(Civil)/3981/2024 in WA/13129/2024	SURUJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	SC, ELEM. EDU SC, FINANCE

7	I.A.(Civil)/3991/2024 in WA/12595/2024	THE REGISTRAR ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS Versus ANUREKHA BARUAH AND 2 ORS	MR. K P PATHAK MR. D GOGOI MR. I BORTHAKUR	DY.S.G.I. SC. AGRICULTURE
	WITH WA/12595/2024 (Filing Number)	THE REGISTRAR ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS Versus ANUREKHA BARUAH AND 2 ORS	MR. K P PATHAK	
8	I.A.(Civil)/4004/2024 in WA/11332/2024	SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS	MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM MR. B CHAKRABORTY MRS P HAZARIKA FOR CAVEATOR
	WITH WA/11332/2024 (Filing Number)	SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS H	MR. M DUTTA	
	WITH I.A.(Civil)/11333/2024 (Filing Number)	SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS H	MR. M DUTTA	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
9	Revn.Pet./1/2024 WITH OFFICE NOTE	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
10	Revn.Pet./2/2024 WITH OFFICE NOTE	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
11	Revn.Pet./3/2024 WITH OFFICE NOTE	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
12	Revn.Pet./4/2024 WITH OFFICE NOTE	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
13	Revn.Pet./5/2024 WITH OFFICE NOTE	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
14	WA/427/2024	HEMANTA KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM
15	WA/428/2024	HEMANTA KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM
16	WP(C)/7081/2024	M/S ALSTHOM INDUSTRIES LTD. Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS.	DR. A SARAF MR. S R GOGOI MS B DUTTA MR. C SARMAH	SC, APDCL SC, AEGCL
17	WP(C)/7082/2024	DALMIA CEMENT (NORTH EAST) LTD., Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS	DR. A SARAF MR. S R GOGOI MS B DUTTA	SC, APDCL SC, AEGCL
18	WP(C)/7083/2024	DALMIA CEMENT (NORTH EAST) LIMITED Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS.	DR. A SARAF MR. S R GOGOI MS B DUTTA	SC, APDCL SC, AEGCL
19	WP(C)/8/2025	AMRITAKKHA DEB PURAKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR P SHARMAH MR G DEKA MR R CHETRY	GA, ASSAM SC, REVENUE SC, PNB
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
20	PIL/76/2024	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, AGRI. DEPARTMENT

21	WA/431/2024	EX TC NO 66191 RECRUIT GENERAL DUTY ARBIND KUMAR CHOURASIA Versus THE UNION OF INDIA AND ANR	MR. P SARMAH MR. S UPADHAY M SHARMA	DY.S.G.I.
22	WP(C)/6927/2024	MD. ABDUR RAZZAQUE AND ANR Versus UNION OF INDIA AND ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
23	WP(C)/4815/2022	SUBIN PAYENG AND 7 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 10 ORS	MR. A K PURKAYASTHA MR. S NATH MR. R C PAUL MR. S SHARMA MS M BHARATI	GA, AP
24	WP(C)/2450/2023	SAURAV DAS AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, APSC SC, APDCL
25	WITH WP(C)/3203/2023	PARTHA PRATIM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, APSC SC, AEGCL
26	WA/347/2024	ABDUL ADUT MULLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S A AHMED MR. D J DAS MS N MAHANTA N GAUTAM	SC, IRRIGATION
27	WP(C)/1920/2024	UNION OF INDIA AND 3 ORS. Versus NO. 4359153Y EX NAIK (TS) D ADANI	MR. B CHAKRAVARTY DY.S.G.I.	
HEARING				
28	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
29	WA/3/2021	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
30	WITH WA/60/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
31	WITH WA/221/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
32	WA/119/2023	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE
33	WA/244/2023	THE UNION OF INDIA AND ANR. Versus LALKUMAR EK AND 17 ORS.	MR H GUPTA	MR. U K NAIR FOR CAVEATOR

34 [WA/397/2023](#)

NIRON CH BORAH
Versus
THE STATE OF ASSAM AND 5 ORS. A

MR. M K CHOUDHURY
MR. N HOSSAIN
MR N SARMA
MR N SARMA
MR M MONDAL

MR. D A KAIYUM (R-4, 5)
MR. M S MONDAL (R-4, 5)
SC, SEC. EDU.

WITH
[L.A.\(Civil\)/3581/2023](#)
in WA/397/2023

ARIF UDDIN,
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. K N CHOUDHURY
MS M DAS

MR N SARMA
SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,6th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/320/2024 FIXED	AZIZUL ISLAM HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
2	WP(C)/5180/2024 FIXED	AZIZUR RAHMAN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
3	WP(C)/6046/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU
4	WITH WP(C)/3572/2024	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
5	WP(C)/6538/2024 FIXED	BRAJENDRA NATH TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, AG (A AND E) SC, SEC. EDU.
6	WP(C)/6871/2024 FIXED	GANESH CHANDRA WARY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, HIGHER EDU SC, AG (A AND E) SC, FINANCE
7	WP(C)/6896/2024 FIXED	DIBYAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU. SC, SEBA
8	WP(C)/6931/2024	GIRISH VIDYAPITH TRUST Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	SC, BTC
9	Cont.Cas(C)/2/2025	REKHA BORA Versus NARAYAN KONWAR AND 4 ORS.	MR A W AMAN MR SARFRAZ NAWAZ MR T R SEN MD A RAHMAN SAMIM RAHMAN	

10	WP(C)/7/2025	SANJUKTA DUTTA Versus THE STATE OF ASSAM AND 8 ORS.	MR. B PURKAYASTHA MR. B ZAMAN J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, N C HILLS SC, FINANCE
ORDER NO STEPS				
11	Review.Pet./166/2024 IN WP(C)/5914/2014 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus KALPANA DEVI AND ANR	MR. N J KHATANIAR MS. D MUSAHARY	
ADMISSION				
12	WP(C)/2551/2015 FIXED	JITU TAPAN DAS, Versus THE STATE OF ASSAM and 7 ORS,	MR. M DUTTA MS.P R MAHANTA MR.S R GOGOI MR H BARUAH MR H BARUAH MR J MAHANTA	GA, ASSAM(R3) MR. M I HUDA (R-8) MS A HUSSAIN (R-8) S AHMED (R-8) SC, SECONDARY EDUCATION
13	WP(C)/2184/2016	SONEKA BIBI @ SONEKA KHATUN and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM MR.A H AHMED	MR.J ISLAM(R-8) MS.S KALITA(R-8) SC, ELEMENTARY EDUCATION(R1,2) SC, BTC(R3-6) MR.A HOQUER-8
14	WP(C)/7741/2018 WITH WP(C)/5787/1999 (D/O)	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MRS S B CHOUDHURY MR. A M BARBHUIYA MR. A M MAZUMDER	SC, ELEM. EDU GA, ASSAM
WITH				
15	WP(C)/390/2024	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5048/2019	KAMAL BARMAN Versus THE STATE OF ASSAM AND 12 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, AG MR. S HAZARIKA MR P BHATTACHARJYA (r- 12) SC, SEC. EDU. MR. SANJIB HAZARIKA (R/N 13) SC, FINANCE
17	WP(C)/6252/2019	RABIA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, SEC. EDU.
WITH				
18	WP(C)/1939/2018	RABIA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. N ANSARI	GA, ASSAM MR F U BARBHUIYA MS S DAS SC, SEC. EDU.
19	WP(C)/9023/2019 FIXED	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
20	WP(C)/994/2020	MOKTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
21	WP(C)/3780/2020	BISWANATH RABI DAS Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
22	WP(C)/4264/2020	UPASANA PODDAR Versus INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS	MR. R DUBEY	MR. R P KAKOTI SR. ADV. (SC, IIT) MR A B DEY (SC, IIT) MR. S SUTRADHAR (SC, IIT) SC, IIT
23	WP(C)/5537/2020	DOLONI BASTI LOWER PRIMARY SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA

24	WP(C)/2319/2021 FIXED	GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. N BORAH (R-8,9) MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10) N AHMED (R-8,9)
	WITH I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
25	WP(C)/2090/2022 FIXED	GANESH SARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, AG SC, SEC. EDU.
26	WP(C)/4516/2022 FIXED	REKHAMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	MR. B CHAKRAVARTY(R-5) A SARMA (R-5) SC, EDU SC, K A A C
27	WP(C)/5699/2022 FIXED	MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
28	WP(C)/711/2023 FIXED	RAKHAL CHAKLADER AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R GOSWAMI DR. N BAROOAH MR. H KALITA MR. H KALITA MS S DAS MS. U BHATTACHARYYA	MR A R BHUYAN (R5) MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) MRS. J BEGUM (R5) SC, SEC. EDU. SC, FINANCE
29	WP(C)/4766/2023 FIXED	INDRAJIT DHAR Versus THE BOARD OF SECONDARY EDUCATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	MR. B J MUKHERJEE (r-5) MS R SAHA (r-5) SC, SEBA
30	WP(C)/5544/2023 FIXED	REZZAQL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. R ALI (R-5,6) MR. A M AHMED (R7) MR. S AHMED (R7) DR. R HOQUE (R-5,6) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7) MR. MUSTAFA HUSSAIN (R-5,6)
	WITH I.A.(Civil)/85/2024 in WP(C)/5544/2023	BABUL HOSSAIN, Versus REZZAQL HUSSAIN AND 6 ORS	SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR
31	Review.Pet./161/2024 IN WP(C)/6147/2022 (D/O), FIXED	THE STATE OF ASSAM AND ANR Versus JIBAN CH BARMAN AND ORS	MR. N J KHATANIAR MS K DAS	MR. M U MONDAL(R-1,2) MS. N NASRIN(R-1,2) MD. I H KHAN (R-1,2) MR K ISLAM(R-1,2) MR. A W MONDAL(R-1,2) DY.S.G.I. SC, SSA SC BTAD
32	WP(C)/1944/2024 FIXED	PUNYA PRABHA DEURI Versus THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE

33	WP(C)/2779/2024 FIXED	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C
34	WP(C)/2945/2024 FIXED	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-6) MR. U P CHALIHA (r-6) DR P AGARWAL (SC, UGC) MS M ROY (r-6) SC, U G C SC, FINANCE
35	WP(C)/3500/2024 FIXED	SOROJIT SINHA Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, FINANCE
36	WP(C)/4362/2024 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
37	WP(C)/4545/2024 FIXED	KHALEDA ZIA Versus THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
38	WP(C)/4645/2024 FIXED	PHULATON GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
39	WP(C)/4888/2024 FIXED	NIRAN GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE

ORDERS

40	Cont.Cas(C)/188/2017 FIXED	SIKHA DAS GUPTA ROY and 23 ORS. Versus PREETOM SAIKIA and 9 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv.)(R-1) MR.T THAKURIA(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.S KHANIKAR(R-2) MR.B GOGOI MR.N SARMA(R-1) MR.P NAYAK
	WITH			
41	Cont.Cas(C)/191/2017	SADIQUE AHMED and 19 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr. Adv. R-3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.R BARUAH(R-3) MS.S KHANIKAR(R-2) MR. K K DUTTA(R-3) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MS.K DAS(R-1) MR.A DEKAR-5R-1
	WITH			
42	Cont.Cas(C)/193/2017	SALIM AHMED CHOUDHURY and 21 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv., R-3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MR.B TALUKDAR(R-1) MS.S KHANIKAR(R-2) MR.B GOGOI(R-5) MR.N SARMA(R-3) MR.P NAYAKR-5 MS.S KONWAR(R-3) MR.A DEKA(R-5)

43	WP(C)/5592/2017 FIXED	ABHIJIT KUMAR ROY @ ABHIJIT ROY Versus THE STATE OF ASSAM and 9 ORS.	MRS. M D CHOWDHURY MR. A K PAUL MR. S SINHA MR. M DASGUPTA PETITIONER IN PERSON	GA, ASSAM MR. S SARMA MR. S P BHATTACHARJEE (SC, ELEMENTARY EDUCATION) SC, N C T E SC, AHSEC SC, SSA
44	Cont.Cas(C)/568/2019	HEMANTA KR. SARMA Versus PREETOM SAIKIA AND 2 ORS	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	MR J ABEDIN MR. D MOZUMDER MR. R MAZUMDAR
45	Cont.Cas(C)/506/2020 FIXED	ASHRAFUL HAMID Versus PREETOM SAIKIA, IAS AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	MR. K GOGOI
46	Cont.Cas(C)/565/2023 FIXED	ANIL CHANDRA SARKAR Versus NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	MR B KAUSHIK
47	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
	WITH			
48	Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
49	Cont.Cas(C)/92/2024 FIXED	DIPALI CHAUDHURY Versus NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI	MR S M T CHISTIE (R-4) MR B DEURI(R-3)
50	Cont.Cas(C)/140/2024 FIXED	MUKUL BHAGABATI Versus NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS K BARMAN	MR B DEURI(R-3)
51	Review.Pet./208/2024 CAVT. NO.08362/024, IN WP(C)/388/2024 (D/O), WITH CAVT 836/2024, FIXED	THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS	MR. D SAIKIA MR. D P BORAH	SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR
	WITH			
52	Cont.Cas(C)/561/2024	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S.	MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. D SAIKIA MR. D P BORAH
53	Cont.Cas(C)/400/2024 FIXED	MIR JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	
54	Cont.Cas(C)/532/2024 B/O	OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR	MR. R ISLAM S BEGUM	
55	I.A.(Civil)/1273/2024 WITH ONE SEPARATE AFFIDAVIT FILE in WP(C)/3858/2023 WITH WP(C)/3858/2023	THE UNION OF INDIA AND 3 ORS Versus DR KAMAL NARAYAN KALITA	MR. A K DUTTA MR. S SUTRADHAR	MR. R MAZUMDAR
	WITH			
	WP(C)/3858/2023	DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA (r-1,2,3,4 AND 5)) MR. S SUTRADHAR (r-6) DY.S.G.I.
56	WP(C)/6175/2024 B/O	MONOWER ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	SC, ELEM. EDU

HEARING

57 [WP\(C\)/2556/2015](#)
FIXED

DR. MANJIT KUMAR BHATTACHARYYA
and 5 ORS,
Versus
THE STATE OF ASSAM and 5 ORS,

MR.J ABEDIN
MR.U K NAIR
M KATAKY
MR H K DAS
MR. M P SARMA
MS.A CHETRY

GA, ASSAM
MR. P D NAIR
SC, HIGHER EDUCATION

WITH
58 [WP\(C\)/3808/2015](#)

DR. AMALENDU CHOUDHURY and 6 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. U K NAIR
MR. A CHETRY
MR H K DAS
MRS. S P NAIR
MR. M P SARMA
MS. W YHOSHII
MR. M P SARMA

GA, ASSAM
SC, HIGHER EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3795/2024	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
2	Bail Appln./3905/2024 B/O	GAUTAM NATH Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
3	Bail Appln./1/2025	AFSANA BEGUM @ BHANTI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
4	Bail Appln./2/2025	JIYARUL RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
5	Bail Appln./3/2025	ELIUS AHMED @ ILIYAS AHMED Versus THE STATE OF ASSAM	MR. M ALI MD. ANARUL ISLAM MR J FIRDAUS	PP, ASSAM
6	Bail Appln./4/2025	TARIK ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED	
7	Bail Appln./8/2025	MUNNI KHAN Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
8	Bail Appln./10/2025	AJIBAR SIKDAR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
9	Bail Appln./11/2025	ABU TALEB Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
MOTION				
10	AB/3312/2024	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
11	AB/3/2025	JUNMONI HAZARIKA Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./2772/2024 WITH CASE RECORD(SCANNED COPY)	THONGKHONGMAYUM BOBY AND ANR Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
13	Bail Appln./2826/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR SAURADEEP DEY MR. A. HAQUE	PP, ASSAM
14	Bail Appln./3108/2024 WITH CASE RECORD(SCANNED COPY), B/O	BHAIRAB RAJKHOWA Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
15	Bail Appln./3509/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DULAL RAUT @ DULAL ROUTH Versus THE STATE OF ASSAM AND ANR	MR P DAS MR A SARMA MR P PRAWAR MR Y KOTHARI MS N BARUAH MR ANAND SHARMA	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
16	Bail Appln./3606/2024 FIXED	SAPUN KR DAS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
17	Bail Appln./3707/2024 WITH CASE RECORD(SCANNED COPY), FIXED	UMESH MAHATO Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
18	Bail Appln./3754/2024 FIXED	MUKTAR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
19	Bail Appln./3756/2024 FIXED	MONUNJOY BARUAH Versus THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI	PP, ASSAM
20	Bail Appln./3860/2024 FIXED	DIBYAJYOTI DAS @ BOTU Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
21	Bail Appln./3916/2024 B/O	ABU TAHER Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM

BAIL HEARING

22	AB/1938/2024 FIXED	DHARANIDHAR DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH	PP, ASSAM
23	AB/2406/2024 FIXED	HASIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
24	AB/2459/2024 WITH CASE RECORD(SCANNED COPY)	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	MS. M K BROWN, Amicus Curiae(R) PP, ASSAM
25	AB/2566/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ISOB ALI Versus THE STATE OF ASSAM	MR B BORA MR A B DUTTA	PP, ASSAM
26	AB/2720/2024 WITH CASE DIARY(SCANNED COPY)	ABID MAHAMMAD DIPTY ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
27	AB/2795/2024 FIXED	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A K HANNAN	PP, ASSAM
28	AB/2993/2024	MANAHAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	MR. S D ROY (R-2) MS K DEKA (R-2) PP, ASSAM
29	AB/3026/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB ALI @ RAKEB ALI Versus THE STATE OF ASSAM AND ANR	MR R RAJKHOWA B KHAKHLARY S AHMED MS P GOGOI U SWARGIARY	PP, ASSAM

30	AB/3043/2024	SHAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
31	AB/3087/2024 WITH OFFICE NOTE, FIXED	KUDDUS ALI @ AHMED Versus THE STATE OF ASSAM AND ANR	MR. K K DEKA MS D RABHA	PP, ASSAM
32	AB/3125/2024 WITH OFFICE NOTE, FIXED	KHUSHKET ALI Versus THE STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM
33	AB/3131/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	FAKARUDDIN MONDAL Versus THE STATE OF ASSAM AND ANR.	MR A K AZAD MR N JAMAL MR. I HUSSAIN	MR. S B LASKAR (R2) MR. A S TAPADER (R2) MR. H A LASKAR (R2) MS D DUTTA (R2) MR M AHMED (R2) PP, ASSAM
34	AB/3151/2024 FIXED	NEWMOON ROY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	AB/3257/2024 FIXED	PRASANTA RAJBONGSHI Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
36	AB/3295/2024 FIXED	TAFIQR RAHMAN @ TOUFIQR RAHMAN AND ANR. Versus THE STAE OF ASSAM	MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
37	AB/3303/2024 FIXED	SOLIMUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. R ALI MR M SHELM	PP, ASSAM
ORDERS				
38	W.P.(CrI.)/35/2022	MD SALIM @ MD SALEM AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR A N AHMED	GA, ASSAM MR. K K PARASAR (C.G.C., R1) ASSTT.S.G.I.
39	W.P.(CrI.)/29/2023 WITH LCR	MONURANJAN NATH Versus THE STATE OF ASSAM AND ANR	MS P AGARWAL MR. B J DAS	MR B P BORAH (r-2) MR P J DUTTA (r-2) A KALITA (r-2) MISS. J GOGOI (r-2) PP, ASSAM
40	W.P.(CrI.)/34/2024	RAJIB SHARMA Versus THE INDUSIND BANK LTD AND 4 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	
41	I.A.(CrI.)/1090/2024 FIXED in AB/2678/2024 WITH AB/2678/2024	KALPANA DAS Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	SC, CBI
	WITH Bail Appln./3269/2024	KALPANA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM SC, CBI
42	Bail Appln./3269/2024	ANJALI DAS Versus THE STATE OF ASSAM AND ANR.	MRS. M SAIKIA MR J FIRDAUS MS R DUTTA	MR M HALOI, SPL. PP, CBI PP, ASSAM
43	AB/3321/2024 BY SLIP	NABAKANTA BAISHYA Versus THE STATE OF ASSAM	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/701/2024 FIXED	CHABILAL SARMAH Versus P ASHOK BABU, IAS AND 4 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	MR. B GOGOI
2	Cont.Cas(C)/703/2024 FIXED	M/S MANARANJAN BRAHMA ENTERPRISE, Versus AKASH DEEP, IAS	MR S NEOGI MR. N J KHATANIAR	MR P NAYAK
3	WP(C)/6850/2024	SANTOSH BISWAS Versus UNION OF INDIA AND 2 ORS.	MR H K DAS MR. B PANDEY MR. A R GOGOI MR. U PATHAK	DY.S.G.I. SC, H P C L
4	WP(C)/6922/2024	M/S SAILAJA CONSTRUCTION Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS	MR G RAHUL MR. D J KAPIL	SC, ESIC
5	WP(C)/6961/2024 FIXED	SAURAV KALITA AND 3 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. P CHOUDHURY MR. S BORA N J LOUCU	DY.S.G.I.
6	WP(C)/7054/2024	M/S APEEJAY TEA LIMITED (PROP. SESSA TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
7	WP(C)/7087/2024	LENIN KAMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM SC, REVENUE
8	WP(C)/1/2025	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND ANR Versus UNION OF INDIA AND 3 ORS.	D DAS D GUPTA	GA, ASSAM DY.S.G.I.
9	WP(C)/5/2025 B/O	SARBESWAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. M I HUSSAIN MS. P AHMED MS N HASAN N. UDDIN R KHA	GA, ASSAM SC, G M D A SC, GMC SC, FOREST

10	WP(C)/6/2025	MINISTRY OF HOUSING AND URBAN AFFAIRS Versus M/S CLEANROOMS CONTAINMENTS AND ANR	MRS. A GAYAN	
11	WP(C)/10/2025 CAVT. NO.12752/024,	M/S PUB NASATRA FISHERY COOPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MR P DEKA MS. R DUTTA	GA, ASSAM MS. P CHAKRABORTY (FOR CAVEATOR) MS. A DAS (FOR CAVEATOR) SC, FISHERY
ADMISSION				
12	WP(C)/7748/2018	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. A KALITA (SC, INDUSTRIES AND COMMERCE)
13	WP(C)/419/2019	LOGISTIC TRANSPORT OF INDIA PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, PGC I LTD. SC, POWER GRID
14	WP(C)/1528/2020	SHYAMAL KUMAR NANDI Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR A BASUMATARY	SR. GA, ASSAM
15	WP(C)/4118/2021	RAHIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
16	WP(C)/5071/2021	GAJENDRA CHANDRA KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
17	WP(C)/4330/2022	ASHADEEP BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, P H E SC, REVENUE
18	WP(C)/5135/2022	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K MEDHI ASSTT.S.G.I.
19	WP(C)/774/2023	PANCHGRAM FISHERY COOPERATIVE SOCIETY LIMITED AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. P SARMA, SC, AFDC (R-1 TO 4) MR. A S TAPADER (R-6) MR M AHMED (R-6)
20	WP(C)/1812/2023 FIXED	MANOJ PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S HOQUE MR. T UDDIN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
21	WP(C)/1912/2023	ASHADUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
22	WP(C)/3190/2023	RIAJUDDIN AHMED AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM SC, FOREST
23	WP(C)/5446/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
24	WP(C)/5448/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
25	WP(C)/5449/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
26	WP(C)/5478/2023	ABHAY CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE

27	WP(C)/5793/2023	SMTI NANDA SARMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K SINGHA MS N BEGUM MR P J PATAR MR S GAUTAM	GA, ASSAM SC, FOREST SC, GMC
28	WP(C)/6236/2023	DEEPAK SINGH Versus THE UNION OF INDIA AND 6 ORS	R SARMAH MS M KAKOTY MR K J HAZARIKA MR. R B PHOOKAN	GA, ASSAM MR. B DEKA (r-1 & 3) DY.S.G.I.
29	WP(C)/2262/2024 B/O	AJAY RANJAN HALOI Versus THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, WATER RESOURCE GA, ASSAM
30	WP(C)/2631/2024 B/O	DINAMANI HALOI Versus THE STATE OF ASSAM AND ANR	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM MR. R. DHAR (SC, HANDLOOM & TEXTILE DEPT.)
31	WP(C)/3332/2024 FIXED	M/S S.S ENTERPRISE Versus THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY(CGC) DY.S.G.I.
32	WP(C)/5362/2024 B/O	M/S M. S. ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR A RASHID	SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE SC, A S T C
33	WP(C)/6158/2024 FIXED	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI MRS. R DEVI DY.S.G.I.
ORDERS				
34	WP(C)/1596/2018	JAGOT TOSSA Versus THE MANAGEMENT OF MUTTACK TEA ESTATE AND ANR.	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. D NATH MR. D KALITA
35	WP(C)/6772/2018	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM SC, M A C MR. S BORTHAKUR
36	WP(C)/5355/2023	JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MR. M SAIKIA MS J SARMAH	GA, ASSAM SC, APDCL MR M CHETIA SC, PWD (BUILDING) SC, REVENUE
37	WP(C)/2621/2024	DINESH KALITA Versus THE UNION OF INDIA AND 9 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. K GOGOI C.G.C for R/p No.1, SC, TRANSPORT DEPARTMENT, ASSAM
WITH				
38	WP(C)/441/2023	ABDUR RAZZAQUE BHUYAN Versus THE UNION OF INDIA AND 3 ORS	MR H DAS MR. JUNM LASKAR MR K UDDIN MR K UDDIN MR. M A I HUSSAIN MR. S H ZAMAN MS. A. BORAH MR N A MAZARBHUIYA MRS. J BEGUM MR S ABDULLAH	DY.S.G.I. SC, TRANSPORT
WITH				
39	WP(C)/5105/2023	CHITRALEKHA KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	MR. D J DAS (R-1) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
40	WP(C)/4286/2024	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6858/2024	JAYANTA KUMAR SARMA Versus THE UNION OF INDIA AND 6 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	SC, KKHSOU DY.S.G.I.
2	WP(C)/6887/2024 FIXED	DR. MS. RICHA PANDEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S DUTTA MS P PHUKAN MR. S DUTTA MR. S DUTTA	SC, HEALTH SC, FINANCE SC. AG ASSAM
3	WP(C)/7088/2024	UDAY NATH AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR A GOHAIN	GA, ASSAM SC, FINANCE
4	WP(C)/9/2025	MANORANJAN DAS AND 55 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. M HUSSAIN MR. A Z AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
ADMISSION				
5	WP(C)/7674/2019 TOP OF THE LIST	IMDADUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR P NAYAK, SC, SOIL CONSERVATION (R- 1,2,3,5)
6	WP(C)/9305/2019 PART-HEARD	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
WITH				
7	WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
WITH				
	I.A.(Civil)/1032/2020 in WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	GA, ASSAM SC, APSC

8	WITH WP(C)/4999/2024	SANJIB KUMAR DAS AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE
9	WP(C)/1222/2016	SAYEDA MARJINA BEGUM CLEANER Versus THE STATE OF ASSAM AND 3 ORS	MR.K PAUL MR.K K PARASAR MR.B CHETRI	GA, ASSAM MS.A DEVI(R-4) MR.S K MEDHI SC, GHC
10	WP(C)/4843/2017	RUMA MAZUMDER Versus THE STATE OF ASSAM and 4 ORS.	MRH I CHOUDHURY MR.B CHAKRABORTY MS.P A TALUKDAR MS.P UPAMANYU	MR. S R BHATTACHARJEE (R5) GA, ASSAM MR. S BHATTACHARJEE (R5) MR. H A SARKAR (R5)
11	WP(C)/2920/2019	SUKUMAL GOGOI Versus THE UNION OF INDIA AND 4 ORS.	MR. R K DUTTA MR. U J SAIKIA	MR. S S ROY ASSTT.S.G.I.
12	WP(C)/2968/2019	RANDEEP KUMAR BARUA, APS Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM
13	WP(C)/2970/2019	DWIPEN KUMAR SARMA Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS.	MR. B BORA MS. U DEKA MR P S RAJA	SC, FCSCA GA, ASSAM MR. A SARMA MR E SHITIRI MR. C BASUMATARY
14	WP(C)/2982/2019	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S A HUSSAIN MR D J HALOI MR A JAIN	GA, ASSAM MR. P N GOSWAMI (SC, EXCISE DEPT., R-4)
15	WP(C)/2993/2019	SIMA KALITA AND 17 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
16	WP(C)/2995/2019	DIWAS PHOOKAN Versus SHASHANKA SHEKHAR SHASTRI AND 4 ORS.	MR. B C DAS MR. B PRASAD MR D KALITA	MR. P N GOSWAMI SC, APEX BANK
17	WP(C)/4762/2019	SUREN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K KOTOKY MR. N BORUAH	GA, ASSAM
18	WP(C)/620/2023	DR. RATUL CHARAN DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	SC, AG SC, HEALTH SC, FINANCE
19	WP(C)/675/2023	JULI CHAKRAVARTY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, HEALTH
20	WITH WP(C)/705/2023	JATIN KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, HEALTH
21	WITH WP(C)/706/2023	BISWAJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, HEALTH

22	WP(C)/710/2023	PROBIN SAIKIA@PRABIN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR H K J AHMED MS. B DAS	GA, ASSAM MR. H SARMA (R-1 & R-3) MR. R DHAR (R-2 & R-4) SC, DIMA HASAO SC, PWD
23	WP(C)/1788/2023	LUKUMONI KONWAR Versus THE STATE OF ASSAM 4 ORS	MR MINTU SAIKIA MR J FIRDAUS	GA, ASSAM MR. T C CHUTIA (R-1, R-4 & R-5) SC, AG MR. R K TALUKDAR (R-3)
24	WP(C)/2078/2023	SUKOMAL DAS Versus THE UNION OF INDIA AND 5 ORS.	MR H R CHOUDHURY S. TALUKDAR	DY.S.G.I.
25	WP(C)/2108/2023	BHUPATI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. MS. M D BORAH, GOVT. ADVOCATE, (RESPONDENT NO. 2)
26	WP(C)/2217/2023	MAMATA RANI DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, FINANCE
27	WP(C)/2323/2023	HIRANYA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	GA, ASSAM MR. A CHAKRABARTY (R-1) SC, FINANCE
28	WP(C)/3525/2023	NAGEN PATOWARY Versus THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
29	WP(C)/3681/2023	TARALI DEVI Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	GA, ASSAM MR. DITUL DAS (R-3) A ACHARJEE (R-3)
30	WP(C)/3739/2023	TULESWAR CHUNGKRANG AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION SC, FINANCE
31	WP(C)/5871/2023 FIXED	ASSAM STATE ELECTRICITY BOARD PENSIONERS ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR S PARASHAR	SC, APDCL
32	WP(C)/6059/2023	BINOY KUMAR BARO @ BINOY KR. BORO AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR MONZUR K CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM
33	WP(C)/6073/2023 CAVT. NO.11392/023,	MAHMUDA FIRUJ Versus THE STATE OF ASSAM AND 5 ORS.	MR R S CHAUHAN	GA, ASSAM MD. S ALOM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GAD MR S J SHAMIM FOR CAVEATOR
34	WP(C)/7136/2023	PULAN DEURI @ PILEN DEORI Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	GA, ASSAM
35	WP(C)/6331/2024 FIXED	BUDDHA KATAKY Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, ELEM. EDU GA, ASSAM
36	WP(C)/6672/2024 FIXED	GOBINDA BARMAN Versus THE UNION OF INDIA AND 4 ORS.	MR. S BANIK MR. A R TAHBILDAR MS. K DEKA	MS. B SARMA (R-1) DY.S.G.I.

37	WP(C)/6780/2024 FIXED	GENDU MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR SC, REVENUE	GA, ASSAM MR. J HANDIQUE SC, REVENUE
ORDERS				
38	WP(C)/507/2014	PUNESWAR DAS Versus ASSAM PUBLIC SERVICE COMMISSION and 9 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.C BARUAH GA, ASSAM SC, APSC MR.A TALUKDAR MR. U K NAIR MS. A HUSSAIN MR. B GOGOI, SC, FINANCE AND TAXATION DEPARTMENT MR R ISLAM MS M DEKA SC, PERSONNEL DEPT. GA, ASSAM
39	WP(C)/7417/2018	SALEM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR. A M ALAMAN	MR. S K TALUKDAR MS. S T BOKTH
40	Cont.Cas(C)/108/2019	BAPAN DAS AND 2 ORS. Versus MUNINDRA SHARMA AND ANR.	MR. M H RAJBARBHUIYAN MR K L GUPTA, CONTEMNOR MS S RASUL	MR. S K TALUKDAR MS. S T BOKTH
41	Cont.Cas(C)/483/2019	AMIT KUMAR DAS Versus ROHAN JHA, IAS	MR F A LASKAR MR. D H MOZUMDER	
42	WP(C)/7292/2019	SARASWATI KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K RAY MR. I GOGOI MIIS T DAS MR. M DEY	GA, ASSAM SC, AG
43	Cont.Cas(C)/275/2020	MANJU BIBI Versus MALLIKA MEDHI AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR D KALITA (R-4,5) MR. D NATH (R-4,5)
44	Review.Pet./57/2021 WP(C)/1181/2021 (D/O), WP(C)/1049/2021 (D/O)	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
45	Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
46	WP(C)/4017/2021	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
47	WP(C)/1002/2023	MS. MOUSUMI BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR D BHATTACHARYA MR. K P PATHAK (LEGAL AID COUNSEL)	GA, ASSAM SC, G U
48	WP(C)/3513/2023	KUSHAL CHANDRA BORUAH Versus THE STATE OF ASSAM AND 7 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	SC, ELEM. EDU GA, ASSAM SC. AGRICULTURE SC, G U SC, WATER RESOURCE
49	Cont.Cas(C)/344/2021	NIPU KALITA AND 4 ORS. Versus RAJ CHAKRABORTY AND 5 ORS.	MR. M U MONDAL MR. M H BARBHUYAN MD. I H KHAN MR K ISLAM	MR A CHALIHA (R3)
50	Cont.Cas(C)/114/2023	NARAYAN JOSHI Versus PALLAV GOPAL JHA AND ANR	MR D K MEDHI P BORUAH	MRS. D DAS BARMAN (R-1)

51	Cont.Cas(C)/225/2023	DULU MONI BONIA Versus NIRAJ VERMA, IAS AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
52	Cont.Cas(C)/376/2023 FIXED	UTPAL GOSWAMI Versus SURANJANA SENAPATI AND ORS	MR. N J GOGOI M.A. BEGUM	MR. D SAIKIA(R-1) MR S M T CHISTIE(R-1,4) MR. P K BORAH(R-1) MR. J KALITA(R-5) GA, ASSAM
53	WP(C)/842/2023	SMT. MANIKA KALITA DEKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	
54	Cont.Cas(C)/349/2024	GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS.	MR. A BORUA MR A B DUTTA	MRS. R S DEURI (R-1,3,4) MR. S R RABHA (1,3,4) MR. B GOGOI(R-2) P HAZARIKA (R1, R3, R4) MR P NAYAK(R-2) MR A CHALIHA(R-2) T CHAKMA (R1, R3, R4) MR D S DEKA (R-1,3,4) MS A DAS (R-1,3,4) MS. L WANGSA (R-1,3,4)
55	I.A.(Civil)/2819/2024 IN WP(C)/1560/2016 (D/O) in WP(C)/1560/2016	THE UNION OF INDIA Versus SMTI RABILATA RAJBONGSHI	MRS. R DEVI	MR. K R PATGIRI
56	I.A.(Civil)/3617/2024 IN Cont.Cas(C)/184/2015 (D/O) in MC/80/2024 WITH MC/80/2024	DR. KHABIRUDDIN AHMED Versus MANISH THAKUR and 2 ORS. DR. KHABIRUDDIN AHMED Versus MANISH THAKUR and 2 ORS	MR. S I HUSSAIN MR. S I HUSSAIN MR. N H BARBHUIYA	
57	WP(C)/3750/2024 WITH	KHAGENDRA NATH BORO Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, WATER RESOURCE
58	WP(C)/7576/2018	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
59	WP(C)/5054/2024 WITH	DR SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM MR. K GOGOI (CGC) SC, L G B R I M H DY.S.G.I.
60	WP(C)/3769/2024	SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025

11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6582/2024 WITH OFFICE NOTE, FIXED	AZIRAN NESSA Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM
2	WP(C)/3/2025	HALIMA SEKH @ HALIMA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MR L KALITA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/4/2025	MUSTT REJIA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
4	WP(C)/3017/2018 WITH LCR	GULAM MUSTAFA Versus THE UNION OF INDIA AND 5 ORS	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/3068/2018 WITH OFFICE NOTE, WITH LCR	BHASHAN ALI @ MD. BHASHAN ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED S Z AHMED MR. P RAHMAN MS. H BEGUM MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/3127/2018 WITH OFFICE NOTE	JIBEN DEBNATH Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/3500/2018 WITH LCR	MOHAMMAD ALI AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S HOQUE MR S ISLAM MR P K DAS SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T
8	WP(C)/4057/2018 WITH LCR	RAMESH BISWAS AND 3 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. K K DEY MS. N DEY MR V K BAROOAH SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T
9	WP(C)/5611/2018 WITH LCR	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/6206/2018 WITH LCR	AJUFA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. M K CHOUDHURY MRS. L N CHOUDHURY MR M H CHOUDHURY MS. M DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/6273/2018 WITH LCR	NURUL ISLAM @ NURUL ISLAM CHOUDHURY @ ISTAR AHMED @ STAR AHMED Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/6680/2018 WITH LCR	AJUFA KHATUN AND 5 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR. K M HASSAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/6734/2018 WITH LCR	TAHER ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/6927/2018 WITH LCR	MUSSTT. REHANA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. B BANERJEE MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/6931/2018 WITH LCR	MANORANJAN BAISHYA Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/6950/2018 WITH LCR	BINA GHOSH Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS JWNGTHIMA BRAHMA MS A PARVEEN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/7001/2018 WITH LCR	SAHIDUL BEPARI Versus THE UNION OF INDIA AND 5 ORS.	MR. D P CHALIHA MR M RANA MR. U P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/7018/2018 WITH LCR	MOHIBUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/7037/2018 WITH LCR	REJAK ALI @ RAJAK ALI Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

20	WP(C)/7042/2018 WITH LCR	AYNAL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR. M ALI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/7052/2018 WITH LCR	ABEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/7067/2018 WITH LCR	NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR A R BHUYAN MR R B ISLAM MR. M A I HUSSAIN MR. S H ZAMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/7093/2018 WITH LCR	PADMA SUTRADHAR @ PADDYA RANI SUTRADHAR @ PADDYA SUTRADHAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR J ISLAM MS. A KAUSHAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/7289/2018 WITH LCR	HAMIDA BEGUM @ HAMIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/8266/2018 WITH LCR	PARESH BISWAS Versus UNION OF INDIA AND 6 ORS.	MR. A K DAS MR. M J GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/1025/2021 WITH LCR	HASHAR ALI @ HACHU MIYA Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/1037/2021 WITH LCR	SAHINARA BIBI @ CHAHINARA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/1041/2021 WITH LCR	ABDUL BAREK Versus THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/1069/2021 WITH LCR	MD. JIYAU HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. S BANIK MR. M BISWAS A N HUSSAIN MS F BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/1090/2021 WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MRS. S GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/1221/2021 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. MD S HOQUE MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/5821/2024 WITH LCR - 1 (ONE) FILE, B/O	RAHIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, F.T
33	WP(C)/6663/2024 FIXED	MD. ALA UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

34	WP(C)/6709/2024 FIXED	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	DY.S.G.I.
ORDERS				
35	Review.Pet./81/2020 WITH WP(C)/307/2018(D/O) WITH LCR	MUSTT MAJIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	Review.Pet./97/2020 WITH WP(C)/4405/2019 (D/O) WITH LCR	TASLIMA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	W.P.(Cr.)/32/2022 FIXED	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
38	Review.Pet./36/2022 WITH WP(C)/2587/2019 (D/O) WITH LCR	SAJINA KHATUN @ SAJIRAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	PIL/52/2024 FIXED	METROPOLITAN TRANSPORTS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
40	WITH PIL/46/2024	BENUDHAR DAS Versus UNION OF INDIA AND 4 ORS	MR D K MISHRA MRS R DEKA MR B PRASAD MR. D THAOSEN MR P J BORAH MS F AHMED MR J LOTHAN	GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
41	Review.Pet./175/2024 WITH WP(C)/7323/2019 (D/O)	JAHANARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
42	I.A.(Civil)/2332/2024 B/O in WP(C)/3913/2024	MD. JAFAR ALI @ ZAFAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/3913/2024 WITH LCR	MD. JAFAR ALI @ ZAFAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
43	I.A.(Civil)/3752/2024 FIXED in WP(C)/6850/2019	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MRS P RAI MR H BEZBARUA MR. J ABBAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/6850/2019 WITH LCR	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MRS P RAI MR H BEZBARUA MR. M DEKA MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

44	I.A.(Civil)/4006/2024 in WA/15238/2024	RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MS S.S.BORA	GA, ASSAM
	WITH WA/15238/2024 (Filing Number)	RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA	
45	I.A.(Civil)/4070/2024 B/O in WP(C)/652/2019	FULJAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MR. S ISLAM MR. S A AHMED	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/652/2019 WITH LCR	FULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR. S A AHMED MR A HAWARI MR F A AHMED A. KHANAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3942/2024 in WP(C)/652/2019	FULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. S A AHMED	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
46	WP(C)/4662/2024	ABDUL AWAL Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. Z KHALID MS. A. BORAH MR N A MAZARBHUIYA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
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11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
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13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3668/2024 BA 4448/2023(D/O), BA 1242/2024(D/O),WITH CASE RECORD(SCANNED COPY), FIXED	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	MR S H SIKDAR MD E A AHMED MR. S HAQUE MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
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12)	MR R GOENKA	07-01-2025	To	10-01-2025
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./445/2024	MD. AFTAR HUSSAIN @ AFTAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. S S AHMED	PP, ASSAM
	WITH I.A.(Crl.)/1286/2024 in Crl.A./445/2024	MD. AFTAR HUSSAIN @ AFTAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. S S AHMED	PP, ASSAM
2	Crl.A./446/2024	SANKAR RAJBONGSHI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1287/2024 in Crl.A./446/2024	SANKAR RAJBONGSHI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
3	Crl.A./447/2024	DILIP DAS Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
	WITH I.A.(Crl.)/1288/2024 in Crl.A./447/2024	DILIP DAS Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
ORDERS				
4	Crl.A./335/2022 WITH LCR 3 FILES. P.B-2. FIXED.	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS A BORAH MS. J GHOSH	PP, ASSAM

	WITH I.A.(CrI.)/798/2022 in CrI.A./335/2022	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. J GHOSH	PP, ASSAM
5	CrI.A./112/2024 WITH LCR 5 FILES.	ABDUL HAI MONDAL @ ABDUL HAI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	CrI.A./140/2024 WITH LCR 6 FILES.	BICKY GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
	WITH I.A.(CrI.)/439/2024 in CrI.A./140/2024	BICKY GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
7	CrI.A./195/2024 WITH LCR 6 FILES.	BIJAY PAN TANTI @ BIJAYA TANTI Versus THE STATE OF ASSAM AND ANR	MS S MEDHI	PP, ASSAM
	WITH I.A.(CrI.)/586/2024 in CrI.A./195/2024	BIJAY PAN TANTI @ BIJAYA TANTI Versus THE STATE OF ASSAM AND ANR	MS S MEDHI	PP, ASSAM
8	CrI.A./200/2024 WITH LCR 6 FILES.	BABLU KHAN @ MD BABUL KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH I.A.(CrI.)/601/2024 in CrI.A./200/2024	BABLU KHAN @ MD BABUL KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
9	CrI.A./360/2024 WITH LCR 3 FILES	RANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH I.A.(CrI.)/1030/2024 in CrI.A./360/2024	RANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
10	CrI.A./362/2024 WITH LCR 2 FILES.	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/1040/2024 in CrI.A./362/2024	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
11	I.A.(CrI.)/1025/2024 WITH LCR 4 FILES in CrI.A./359/2024	RABBANI ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH CrI.A./359/2024	RABBANI ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
HEARING				
12	CRL.A(J)/109/2019 <u>5 Y 6 M 18 D</u> :WITH LCR 7 FILES. P.B-2.	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM

13 [Crl.A./229/2019](#)
WITH LCR 5 FILES. P.B-2.

SRI KALYAN CHOUDHURY
Versus
THE STATE OF ASSAM AND ANR

MR. A M BORA
MR. N K KALITA
MR. D K BAIDYA
MS. C CHOUDHURY
MR D GOGOI
MR. V A CHOWDHURY
MS P DASGUPTA

MR. S P SHARMA(R-2)
MR A SARMA(R-2)
MS U SHARMA(R-2)
PP, ASSAM

14 [Crl.A./122/2021](#)
WITH LCR 1 BUNDLE.

THE STATE, NATIONAL INVESTIGATION
AGENCY
Versus
AKHIL GOGOI AND 3 ORS

MR. R K D CHOUDHURY
MR D SAIKIA, ADVOCATE
GENERAL,ASSAM..
SC, NIA

MR. S BORTHAKUR(R-1,2,3
& 4)
MS. P BORAH(R-1,2,3 & 4)

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/99/2017	THE ALL ASSAM FOREST PROTECTION FORCE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 3 ORS.	MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA	SC, FOREST GA, ASSAM
	WITH			
2	WP(C)/293/2015	THE ALL ASSAM FOREST PROTECTION FORCE EMPLOYEES' ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR.C DEKA MR.G C HAZARIKA MR.L DEKA	SC, FOREST MR.R BORA
3	WP(C)/182/2017	KACHIMUDDIN AHMED Versus THE STATE OF ASSAM and 8 ORS.	MR.H K DAS MR.D DAS MR.M C BORA	SC, AG MR.R BORPUJARI MR.A CHETRY MR. R K TALUKDAR MR. R K TALUKDAR MS.M D BORAH SC, P & R D SC, PENSION SC, FINANCE
4	WP(C)/265/2017	JOGEN LOING and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R SHARMA MR.R CHAKRAVORTY MR.M CHALIHA	SC, AG MR.A BHATTACHARYYAR-6 MR.A BARUA(R-6) SC, HEALTH SC, FINANCE
5	WP(C)/448/2017	HITENDRA KUMAR DUTTA and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.M K CHOUDHURY MR. B CHOUDHURY, SC, AGRICULTURE DEPTT. MR.N BARUAH MRS.P BHARADWAJ MR.T N SRINIVASAN	GA, ASSAM SC, APSC MISS. A BARUAH (R5) MS R BARUAH (R5)
6	WP(C)/1391/2018	ZIABUR RAHMAN LASKAR AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR F K R AHMED MR. B U LASKAR	MR. D NATH (ADDL. SR. GA, ASSAM) MR. B SARMA (SC RAILWAY)
7	WP(C)/2771/2018	PRONOJIT KUMAR PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. C S HAZARIKA MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. M NATH , SC, P&RD DEPARTMENT. SC, FINANCE DEPTT.
8	WP(C)/3734/2018	AKBAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. M R CHOUDHURY	GA, ASSAM

9	WP(C)/3754/2018	BIPUL MECH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. I HAQUE	GA, ASSAM
10	WP(C)/3983/2018	BINOD BARDOLOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S B SARMA MS. K CHOUDHURY	GA, ASSAM
11	WP(C)/4059/2018	BADRUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS.	MR D DAS MR. A H ALAMGIR	SC, HEALTH
12	WP(C)/4696/2018	SHAJAHAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR H BEZBARUA MR. M I HUSSAIN MR. S J SARMAH	GA, ASSAM
13	WP(C)/5666/2018	SUDARSHANA CHAKRABORTY Versus CENTRAL BANK OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. S G BHATTACHARJEE MR. R SARKAR	MR. M K MISRA (R1-R3) Mukesh Sharma MS E BHARALI MS F RAHMAN ASSTT.S.G.I. SC, CENTRAL BANK OF INDIA
14	WP(C)/7697/2018	MALAMONI KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, FINANCE DEPTT.
15	WP(C)/879/2019	SHIKHA DEY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM SC, TRANSPORT SC, GHC SC, FINANCE DEPTT.
16	WP(C)/7161/2019	JOBATI MARAK Versus THE STATE OF ASSAM AND 2 ORS.	MR D C NATH MR. C SHARMA	GA, ASSAM MR H K DAS (SC, GHC) MR. S S ROY (R-1) MR P NAYAK (SC, FINANCE)
17	WP(C)/268/2020	S/358609F WARRANT OFFICER/CIPHER MOIRUM HUSSAIN LASKAR AND 35 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA ASSTT.S.G.I.
18	WP(C)/2940/2021 FIXED, WITH Review.Pet./103/2021 (D/O), FIXED	GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA MR R SINGHA MS S PATOWARY SC, HEALTH AND F W
19	WITH WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	MR R SINGHA MS S PATOWARY SC, HEALTH
20	WP(C)/1111/2022 FIXED	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR. S R RABHA, SC, SOIL CONSERVATION DEPTT, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
21	WP(C)/1130/2022 WITH WP(C)/2366/2023 (D/O), WP(C)/2573/2022 (D/O)	EX NO. 173137K RFN/GD HARKA BAHADUR TAMANG AND 6 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
22	WITH WP(C)/2368/2022	EX NO. 380067 H HAV/CARPENTER PULIN CHANDRA NATH AND 4 ORS Versus UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. P S BHATTACHARYYA (C.G.C., R1-R5) ASSTT.S.G.I.
23	WITH WP(C)/2573/2023	EX NO. F/411683M RFN/COOK SANJEEB KUMAR AND 9 ORS Versus UNION OF INDIA AND 6 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. A K DUTTA (R-1 to 7) DY.S.G.I.

24	WITH WP(C)/4308/2023	EX NO. G/3300483K HAV/GD (GENERAL DUTY) RANJIT SINGH AND 5 ORS. Versus UNION OF INDIA AND 4 ORS.	MR B PATHAK MR V KUMAR	MR. S K MEDHI DY.S.G.I.
25	WP(C)/1798/2022	PRADIP KR. CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, AG SC, PWD
	WITH I.A.(Civil)/4063/2024 in WP(C)/1798/2022	PRADIP KR. CHAKRABORTY Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH	SC, AG SC, PWD
26	WP(C)/7409/2022 FIXED	BILAY DEB Versus THE STATE OF ASSAM AND ANR.	MR G GOSWAMI	SC, P AND R.D.
27	WP(C)/780/2023 FIXED	MSSTT HAJERA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI MR. B BISHAYA C. DEKA	GA, ASSAM MR. T C CHUTIA ADDL. SR. GA, ASSAM
28	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR H K DAS MR A N SARMAH MR. D DAS MR M M ZAMAN MR N K SARMA	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/3238/2024 in WP(C)/1013/2023	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/3588/2024 in WP(C)/1013/2023	STATE OF ASSAM Versus ANURADHA ADHIKARY SARMA AND ORS	GA, ASSAM	MR A N SARMAH MR. S SAMARIA
29	WITH Cont.Cas(C)/707/2024	ANURADHA ADHIKARI SARMA Versus RAKESH KUMAR IAS AND 2 ORS	MR H K DAS MR N K SARMA	
30	WP(C)/5958/2023 FIXED	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM
31	WP(C)/6242/2023 FIXED	DEEPAK RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR N K SARMA	GA, ASSAM SC, AG
32	WP(C)/6863/2023 FIXED	PREMALATA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR D S DEKA MS N MAHANTA MS A DAS	GA, ASSAM
33	WP(C)/1393/2024	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
34	WP(C)/2882/2024 FIXED	MD ALA UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A B T HAQUE B DUTTA	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
35	WP(C)/2982/2024 FIXED	BIPUL JUWNGMA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
36	WP(C)/3513/2024 FIXED	HEMEN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, HANDLOOM AND TEXTILE

37	WP(C)/3601/2024 FIXED	SANDEEP BAIDYA AND 24 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, P AND R.D. GA, ASSAM MR. B CHOUDHURY SC, SLRC
	WITH WP(C)/3725/2024	ANKUR BORUAH AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.
	WITH I.A.(Civil)/3117/2024 in WP(C)/3725/2024	ANKUR BORUAH AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.
39	WP(C)/4372/2024 FIXED	TILOTTOMA DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. P BHOWMICK MR J LOTHIA	GA, ASSAM MD K RAHMAN MR. SAIDUL ALOM
	WITH I.A.(Civil)/2896/2024 in WP(C)/4372/2024	JOGAT JIBON DUTTA Versus TILOTTOMA DEORI AND 3 ORS.	MD K RAHMAN MR. SAIDUL ALOM	GA, ASSAM MR. P BHOWMICK
40	WP(C)/5623/2024 FIXED	SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
41	WP(C)/6161/2024 FIXED	SHIMUL CHANDRA DAS Versus THE DISTRICT AND SESSIONS JUDGE AND ANR	MR. R MAZUMDAR MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM
ORDERS				
42	WP(C)/5351/2017 CAVT. NO. 911/17	MANAMOHAN RAJBANGSHI and 2 ORS. Versus THE STATE OF ASSAM and 61 ORS.	MR.B C DAS MRD N BHATTACHARYA	MR.R K DUTTA MR.U J SAIKIA MR.P N GOSWAMI M BORAH FOR CAVEATOR D SINGH SC, P H E
	WITH WP(C)/6311/2014	MUKUT KUMAR BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D C BORAH MR.K LAHKAR MS.B M LAHKAR	MR.B C DASR-4,5and6 MR.C BARUAH MR G CHOUDHURY (SC, APSC) MR.J I BORBHUIYA MRD N BHATTACHARYA(R- 4,5&6) SC, P H E
44	WP(C)/738/2018	MUKUT KR. BARMAN AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	H BURAGOHAIN MISS. M BORAH MS S HAZARIKA	MR. N J KHATANIAR (R5,R6) SC, P H E
45	Cont.Cas(C)/50/2019	PALTAN BAZAR SAK PACHALI KHUDRA BABASAYEE SANTHA AND ANR. Versus MANALISA GOSWAMI and ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S BORA MS J RAJKUMARI
46	Cont.Cas(C)/171/2020	JITEN CH. DAS Versus ANAND PRAKASH TIWARI	MR S C DAS MR P BURAGOHAIN	
47	Cont.Cas(C)/321/2021	AMULYA KUMAR GOSWAMI Versus PRABASON CHAKRABORTY	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA Y SULTANA	MS N BEGUM MR S GAUTAM
48	Cont.Cas(C)/434/2021	RONALD HAZARIKA Versus DIGANTA BORAH AND 3 ORS	MR. R M CHOUDHURY	MR. M BHAGABATI (r-1) MS G BORA (r-1) MS. B TALUKDAR (r-1) MR D KALITA (R-2) MR. D NATH (R-2)
49	Cont.Cas(C)/447/2021	MUHILA BORUAH Versus DR. RATHINDRA BHUYAN	MR G Z AHMED MR A Z HUSSAIN	

50	Cont.Cas(C)/470/2021	TAPAN BORAH AND 2 ORS Versus BISWAJIT SAIKIA, ACS AND 2 ORS	MS. S CHUTIA MR. P KAKATI	MR. K MUNIR (r-2) MR. DITUL DAS (r-1) MR. P K MUNIR (r-2) MR. R RAHMAN (r-1)
51	Cont.Cas(C)/497/2021	BICHITRA KUMAR DEORI Versus SIDDHARTH SINGH AND 3 ORS	MR. I CHOUDHURY R L CHUTIA MS K BORAH	MR. B GOGOI (R-3)
52	Cont.Cas(C)/195/2022	SARBESWAR DAS Versus TULSI CHANDRA SWARGIARY AND 3 ORS	MR. P J PHUKAN MR P P PHUKAN	
53	WP(C)/4123/2023	R RAMACHANDRAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	MR. J K GOSWAMI (r-3) MR. J BARMAN (r-3) MR D J BORO (r-3) SC, INDUSTRIES
54	Cont.Cas(C)/319/2024	RUHUL ALOM CHOUDHURY Versus SRI MUNINDRA NATH NGATEY	MR. A H ALAMGIR	
55	Cont.Cas(C)/340/2024	DR. DHRUBA JYOTI CHETIA Versus SRI. S. K DEORI	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	
56	I.A.(Civil)/3668/2024 IN WP(C)/3981/2018 (D/O), FIXED in WP(C)/3981/2018	ABUL KASEM Versus THE STATE OF ASSAM AND 7 ORS.	MR. D P CHALIHA MR. U P CHALIHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
57	I.A.(Civil)/4084/2024 in WP(C)/6808/2018	ON THE DEATH OF BIJAN LAL CHOUDHURY HIS WIFE REKHA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH MR B P BORAH MR P J DUTTA	SC, AG SC, FINANCE SC, GHC
	WITH WP(C)/6808/2018	BIJAN LAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR D DAS MR S KHOUND MR B P BORAH MR P J DUTTA MR. K MOHAMMED	SC, AG SC, FINANCE DEPTT. SC, GHC
58	WP(C)/5143/2024 FIXED	MD. LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH RUBI GOGOI	GA, ASSAM SC, REVENUE
HEARING				
59	WP(C)/7604/2023 FIXED	PRITOM JYOTI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/7115/2022	SARIKA MOHTA Versus UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
2	WP(C)/7116/2022	SUNIL MOHTA Versus UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
3	WP(C)/7117/2022	SITU GUGULIA Versus UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
4	WP(C)/7118/2022	BISWADIP GHOSH Versus UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
5	Arb.P./51/2024	M/S UTTAR PRADESH RAJKIYA NIGAM NIRMAN LTD Versus HEAD QUARTERS, CCE (ARMY) NO 1 DINJAN	MR. S P SHARMA K AHMED	
6	Cont.Cas(C)/573/2024 FIXED	AMBARISH DAS AND 3 ORS. Versus MEGHA NIDHI DAHAL AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A K AZAD	
7	WITH WP(C)/6944/2023	AMBARISH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR G KHANDELIA (R-5) MR. K DEKA (R-5) SC, G M D A SC, GMC
8	Cont.Cas(C)/607/2024	DHIRAJ DEY Versus MOYUR JYOTI GOGOI AND ORS	MR H BARUAH MR P P PHUKAN	
9	Cont.Cas(C)/612/2024 FIXED	KHALEKUR ZAMAN CHOUDHURY Versus ROHAN KUMAR JHA, IAS AND ANR	MR G Z AHMED MR S A REEYAZ	

10	WITH WP(C)/5219/2024	KHALEKUR ZAMAN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR G Z AHMED MR H K BARUAH MR S A REEYAZ	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
11	WP(C)/5450/2024 FIXED	PRABHU DAYAL AGARWALLA Versus THE STATE OF ASSAM AND 9 ORS	MR. D GOSWAMI MS. P MEDHI	GA, ASSAM MS G HAZARIKA SC, REVENUE
12	WP(C)/5720/2024	MALEKA KHATUN @ KATEKA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
13	WP(C)/5838/2024	MINATI DUTTA MEDHI Versus THE STATE OF ASSAM, REPRESENTED BY THE ADDITIONAL CHIEFG SECRETARY TO THE GOVT. OF ASSAM,	MR. A SARMA	GA, ASSAM
14	WP(C)/6569/2024 FIXED	MOZIRUL PATGIRI Versus THE UNION OF INDIA AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
15	WP(C)/6652/2024 FIXED	PABITRA DAS Versus THE GENERAL MANAGER INDIAN BANK AND 2 ORS	MS.TWINKLE SARMA MR S PARASHAR	SC, INDIAN BANK
16	WP(C)/6670/2024 FIXED	SHRI DIBYAJIT BORA Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, GST DY.S.G.I.
17	WP(C)/6782/2024	HARSING ENGTI AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR A SARANIA	SC, APGCL SC, REVENUE SC, K A A C
18	WP(C)/6807/2024 FIXED	SHRI SHAMBHU PRASAD Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, FINANCE AND TAXATION
19	WP(C)/6809/2024 FIXED	SHRI SHAMBHU PRASAD Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, FINANCE AND TAXATION
20	WP(C)/6873/2024 FIXED	M/S PRINT SALES COMPANY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
21	WP(C)/7029/2024 FIXED	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
22	WP(C)/7061/2024 FIXED	ASHAFUL ALAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN	SC, P AND R.D. GA, ASSAM
23	WP(C)/7068/2024	PARIKSHIT CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, BTC SC, REVENUE
24	WP(C)/7070/2024	KANDARPA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR M.J. BHARALI	GA, ASSAM SC, REVENUE
25	WP(C)/7073/2024	UJJWALENDU GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MS. S PHUKAN MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, PWD SC, FINANCE SC, REVENUE
26	WP(C)/7078/2024	APU DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	GA, ASSAM SC, REVENUE

27	WP(C)/7085/2024	SHERSINGH MEENA Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, INCOME TAX
28	Cont.Cas(C)/1/2025	SHRI DHIRAJ DEY Versus THE DY COMMISSIONER OF POLICE	MR H BARUAH MR P BORAH MR P P PHUKAN	
29	WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
- FOR ORDERS -				
30	WP(C)/6675/2021	SUSMITA DAS AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHOUDHURY (SC, APDCL, R-2,3) MR. B SARMA (SC, RAILWAYS, R-1) MR. B DEORI (GA, ASSAM, R-4,7) MR. M BORAH (R-6) MS B BORA (R-6) SC, RAILWAY
	WITH I.A.(Civil)/2563/2024 in WP(C)/6675/2021	THE UNION OF INDIA Versus SUSMITA DAS AND ORS		MR H BEZBARUA
31	WP(C)/3438/2022 FIXED	M/S T K ENGINEERING CONSORTIUM PVT LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
32	Cont.Cas(C)/245/2024 FIXED	RAVI DASSANI AND 3 ORS. Versus MEGHA NIDHI DAHAL, IAS	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. D SAIKIA MR. S BORA
33	WP(C)/6567/2024 FIXED	RUPA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. J K GOSWAMI (R-7) MR D J BORO (R-7)
34	WP(C)/6591/2024 FIXED	DWIPEN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, CO OP
35	WP(C)/6610/2024 CAVT. NO.11862/024, FIXED	MD. INNUSH ALI AND ANR Versus THE STATE OF ASSAM AND 21 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. T J MAHANTA (R-7,9) SC, CO OP MR. M K HUSSAIN (R-7,9) MRS. S Y AHMED (R-7,9) MS. F H AHMED (R-7,9) MR. M ALOM (R-7,9) FOR CAVEATOR
36	WITH WP(C)/6530/2024 CAVT. NO. 10422/024,	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 21 ORS	MR. P K ROYCHOUDHURY	MR. T J MAHANTA (R-7,9) SC, CO OP MR. M K HUSSAIN (R-7,9) MRS. S Y AHMED (R-7,9) MR. M ALOM (R-7,9) MS. F H AHMED (R-7,9) FOR CAVEATOR
37	WP(C)/6752/2024 FIXED	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
38	Arb.P./28/2024 FIXED	NEHA BUILDERS Versus JONALI KALITA	MS N SAIKIA R BARMAN	MR B PATHAK MR. M SHARMAH
39	Arb.P./42/2024 FIXED	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.

40	WITH Arb.P./43/2024	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
41	WITH Arb.P./44/2024	M/S GR (JV) Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
42	WP(C)/1763/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
43	WITH WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH I.A.(Civil)/3979/2024 in WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LTD Versus THE UNION OF INDIA AND ORS	MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
44	WITH WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
45	WITH WP(C)/1845/2024	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
46	WITH WP(C)/1936/2024	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
47	WITH WP(C)/1937/2024	M/S Associated Iron And Steel Co Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.
48	WITH WP(C)/2170/2024	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
49	WITH WP(C)/2173/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
50	WITH WP(C)/2245/2024	MANOJ PATNI Versus THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
51	WITH WP(C)/2281/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
52	WITH WP(C)/2295/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.

53	WITH WP(C)/2534/2024	M/S. N K CONSTRUCTION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
54	WITH WP(C)/2542/2024	JAHAR SARMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
55	WITH WP(C)/2766/2024	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
56	WITH WP(C)/2767/2024	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
57	WITH WP(C)/2768/2024	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
58	WITH WP(C)/2769/2024	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
59	WITH WP(C)/2770/2024	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
60	WITH WP(C)/2843/2024	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
61	WITH WP(C)/2844/2024	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
62	WITH WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
63	WITH WP(C)/2889/2024	SRI BISWAJIT BORAH Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
64	WITH WP(C)/2902/2024	MD. MOINUL ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
65	WITH WP(C)/2919/2024	MAHESH KUMAR AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

66	WITH WP(C)/3031/2024	SANJIB SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
67	WITH WP(C)/3255/2024	SANJIB KAKATY Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
68	WITH WP(C)/3285/2024	SAURAV JYOTI BARUAH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
69	WITH WP(C)/3286/2024	MS B M PHARMA (INST) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
70	WITH WP(C)/3331/2024	M/S NEZONE SNACKS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
71	WITH WP(C)/3358/2024	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
72	WITH WP(C)/3453/2024	TONMOY GOHAIN Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
73	WP(C)/3965/2024 FIXED	SUSHANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM MS. S SEAL(R-3) MR. S P CHOUDHURY (R-2) MS. S KANUNGOE(R-3) MS. J CHETTRY (R-3)
	WITH I.A.(Civil)/2807/2024 in WP(C)/3965/2024	SUSHANKAR PAUL Versus THE CHIEF EXECUTIVE OFFICER	MR. J I BORBHUIYA MR. A B T HAQUE	GA, ASSAM
	WITH I.A.(Civil)/2904/2024 in WP(C)/3965/2024	SUBIR CHANDRA SAHA Versus SUSHANKAR PAUL AND 3 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM MR. J I BORBHUIYA MR. A B T HAQUE MR A HOSSAIN
74	WP(C)/5749/2024 FIXED	M/S MERLE CONSTRUCTION AND MARKETING PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.
75	WP(C)/5945/2024 FIXED	RAJENDRA RAY AND ANR Versus GUWAHATI MUNICIPAL CORPORATION AND 5 ORS	MR P BHARDWAJ MS. B DEVI	MR. A SATTAR(R-6) MR. S BORA(R-3,4,5) MR. D SARAF(R-3,4,5) MR. S S GUPTA (R-3,4,5) G IMTIAZ (R-6) SC, GMC
76	WP(C)/6644/2024 FIXED	CHANDAN MOY NATH AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

77	WP(C)/875/2021	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	MR. D DAS SR. ADV (R-10, 11) GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR. P HAZARIKA(R-5) MR K DAS MR. S SARMA(R-10, 11) MR. H S BORAH(R-5) MR. C K S BARUAH MR K TALUKDAR (R-10, 11) MR. C CHAKRAVARTY (R-10, 11) MR. I DAS (R-10, 11) MS E NATH(R-10, 11) MR. INDRAJIT BHUYAN (R-10, 11)
	WITH I.A.(Civil)/1517/2024 in WP(C)/875/2021			
78	WP(C)/6107/2022 FIXED	THE BHARATI AIRTEL AND ANR Versus THE STATE OF ASSAM AND 10 ORS THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	GA, ASSAM MR. C K S BARUAH MR. Y S MENON MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R-2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R-2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I.
79	WP(C)/8041/2022	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
80	Arb.P./25/2024 FIXED	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
<u>BAIL HEARING</u>				
81	AB/3302/2024 FIXED	INTAZ ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER I AMIN	PP, ASSAM
<u>ORDERS</u>				
82	WP(C)/3524/2022 FIXED	AYNAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, P AND R.D. GA, ASSAM SC, REVENUE
83	Cont.Cas(C)/360/2024 FIXED	SANDEEP KUMAR BHAGAT Versus SMT. ANJANA DAS AND 2 ORS.	MS S SHARMA	MR. K K NANDI(R-1) MS S DEY(R-1)
<u>HEARING</u>				
84	WP(C)/470/2019 WITH SCANNED COPY OF LCR 1 FILE, FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae
85	WP(C)/4987/2024 FIXED	BIPLAB GOHAIN Versus STATE BANK OF INDIA AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR. S Ali(R-1,2) MR K DAS(R-1,2) SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./686/2024 B/O	NURUL ISLAM @ NUR ISLAM Versus STATE OF ASSAM AND ANR	MR. S NAWAZ SAMIM RAHMAN	PP, ASSAM
2	Crl.Pet./1080/2024 B/O	SHINE ENTERPRISE Versus FUTURISTIC INDUSTRIAL DEVELOPMENT BEREAU	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
	WITH I.A.(Crl.)/964/2024 in Crl.Pet./1080/2024	SHINE ENTERPRISE Versus FUTURISTIC INDUSTRIAL DEVELOPMENT BEREAU	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
3	AB/3185/2024 B/O	MUSTAFA ALI AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
MOTION (BA)				
4	Bail Appln./3883/2024	CHANDAN DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
5	Bail Appln./3645/2024	MOINUL HAQUE Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
6	Bail Appln./3945/2024	DIPSHIKHA HAZARIKA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
7	Bail Appln./3947/2024	ASISH DEBBARMA @ ASHISH DEBBARMA AND ANR Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
8	Bail Appln./5/2025	SULTAN KHAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

9	Bail Appln./6/2025	NAGEN CHANDRA DAS @ DR NAGEN CH DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	Bail Appln./7/2025	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S HAQUE MD IMRAN	PP, ASSAM
11	Bail Appln./9/2025	MADHAB DAS @ JUNU Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. R K PRADHAN MR. A CHAUDHURY	PP, ASSAM
12	Bail Appln./12/2025	MEHERA AHMED Versus THE STATE OF ASSAM	MR S DAS MR. T DEWAN MS. J GHOSH	PP, ASSAM
13	Bail Appln./14/2025	AKBAR ALI @ AKBOR AIL AND 3 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
MOTION				
14	Crl.Pet./1571/2024 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
15	Crl.Pet./1586/2024 FIXED	MANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. J C GOGOI	PP, ASSAM
16	Crl.Pet./1587/2024 FIXED	NITYANANDA KAMAN Versus THE STATE OF ASSAM	MR. J C GOGOI	PP, ASSAM
17	Crl.Pet./1588/2024 FIXED	GUNAJYOTI SHARMA Versus THE STATE OF ASSAM	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
18	AB/3068/2024	ABDUL LATIF @ ABDUL LOTIF AND ANR. Versus THE STATE OF ASSAM	MS N KHATUN	PP, ASSAM
19	AB/3248/2024	KALIA ALI @ GADUL @ NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. Z H AHMED MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
20	AB/3395/2024	SAIDUL SHEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR P DOLEY	PP, ASSAM
21	AB/3404/2024	AKSER ALI Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
22	AB/3413/2024	ABDUL HAI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
23	AB/3436/2024	RANJIT SINGH AND ANR Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
24	Crl.Rev.P./1/2025	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
25	Crl.Pet./1/2025	INDRA KUTUM @ INDRAKANTA KUTUM Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
26	AB/1/2025	MANNE NAGAMALLESWARA RAO AND 2 ORS Versus THE STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM

27	Crl.Rev.P./2/2025	MD. MOIN UDDIN BARBHUIYA Versus KHALIQUE UDDIN CHOUDHURY AND ANR	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI	PP, ASSAM
28	AB/2/2025	KHABIR AHMED @ KABIR AHMED Versus THE STATE OF ASSAM	K U AHMED	PP, ASSAM
29	Crl.Pet./2/2025	MD KUTUBUDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK MR B CHOUDHURY	PP, ASSAM
30	Crl.Pet./3/2025	SRI REETAM SINGH Versus THE STATE OF ASSAM AND ANR	MRS. V L SINGH MS. M DEV MS P DEB	PP, ASSAM
31	AB/4/2025 B/O	NABANITA GOGOI AND 4 ORS Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
32	AB/5/2025	SRI TULAN CHANDRA DUTTA Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
ADMISSION				
33	Crl.Pet./350/2024 B/O	SUMAN CHAKRABORTY Versus HEMRAJ JALAN AND ANR	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	MR. B J MUKHERJEE (R-1) MS. R SAHA (R-1) PP, ASSAM
BAIL HEARING (BA)				
34	Bail Appln./1325/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BILAL AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
35	Bail Appln./3378/2024 FIXED	NICHOLAS SHANGPLIANG Versus THE STATE OF ASSAM	MR. R D BHUYAN MR. K K DEKA MS E B GOGOI	PP, ASSAM
36	Bail Appln./3724/2024 FIXED	MUBARAK ALI @ BABLU Versus THE STATE OF ASSAM	J S AHMED	PP, ASSAM
37	Bail Appln./3751/2024 FIXED	HIRAK JYOTI BHARALI Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
38	Bail Appln./3944/2024 B/O	DIPSHIKHA HAZARIKA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
BAIL HEARING				
39	AB/1086/2024 WITH OFFICE NOTE	ABU SHAMA @ ABU SHAMA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
40	AB/1612/2024	RAMPRINT GOALA AND 9 ORS. Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
41	AB/2565/2024 AB 2548/2024(D/O)	PRANABJYOTI DEKA Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
42	WITH AB/2549/2024	RANDIP GOGOI Versus THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM
43	AB/2658/2024 FIXED	SHAKIL MUSTAQUE @ SAKIL AHMED Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
44	AB/2722/2024 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
45	AB/2980/2024 FIXED	RAHMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
46	AB/3054/2024	EBRAHIM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

47	AB/3088/2024	SAHALOM SK AND 7 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
48	AB/3099/2024	ROFIQUL ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
49	AB/3133/2024 FIXED	NABEJUDDIN SK AND ANR. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
50	AB/3139/2024 FIXED	ABDUL HANNAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
51	AB/3206/2024 WITH CASE RECORD(SCANNED COPY), B/O	HASMAT ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
WITH				
52	Bail Appln./3734/2024	RASHED ALI @ RACHU MIYA AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
53	AB/3219/2024 FIXED	SULTAN ALI @ SULTAN AHMED Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
54	AB/3220/2024 FIXED	NABI HUSSAIN ALI @ NABI HUSSAIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
55	AB/3260/2024	SAJIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM,	MR. R BORA MS R MEDHI	PP, ASSAM
ORDERS				
56	Crl.Pet./1162/2024 FIXED	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
57	I.A.(Crl.)/1238/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED in I.A.(Crl.)/668/2024	ABUL KALAM @ ABDUL KALAM AND ANR Versus MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
WITH				
	I.A.(Crl.)/668/2024	MUSSTT KHADIJA BEGUM Versus ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR. S I KHAN	PP, ASSAM
WITH				
58	Crl.Pet./235/2021	ABUL KALAM @ ABDUL KALAM Versus MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
WITH				
59	Crl.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)
60	I.A.(Civil)/4029/2024 CRP 80/2015, CRP 79/2015, CRP 137/2017(ALL D/O), WITH LCR FILES in Review.Pet./9/2022	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM AND 5 ORS. Versus ON THE DEATH OF NILIMA BHATTACHARIYA HER SON SANTANU BHATTACHARJEE	MS. R CHOUDHURY	MR. S BORTHAKUR MR. J ABBAS

WITH
[Review.Pet./9/2022](#)

ON THE DEATH OF ABDUL MOTIN HIS
LEGAL HEIRS RUSHNARA BEGUM AND 5
ORS.

MS. R CHOUDHURY

MR S BORTHAKUR
MR. J ABBAS
MR H P NEPAL

Versus

ON THE DEATH OF NILIMA
BHATTACHARIYA HER SON SANTANU
BHATTACHARJEE

WITH
[Review.Pet./15/2022](#)

HASINA BEGUM

MS. R CHOUDHURY
MR N RAHMAN

MR S BORTHAKUR
MR. J ABBAS

Versus

ON THE DEATH OF NILIMA
BHATTACHARIYA HER SON SANTANU
BHATTACHARJEE

WITH
[Review.Pet./16/2022](#)

ABDUL SALAM

MS. R CHOUDHURY

MR S BORTHAKUR
MR. J ABBAS

Versus

ON THE DEATH OF SMTI NILIMA
BHATTACHARIYA HER SON SANTANU
BHATTACHARJEE

63 [Crl.L.P./1/2025](#)
in CrI.A./10795/2024

HIREN KALITA

MR. C K NATH
MR P DAS
MR. AJAY SARMA
MS N BARUAH

Versus

KISHORE DEKA AND 2 ORS

WITH
[Crl.A./10795/2024](#)
(Filing Number)

HIREN KALITA

MR. C K NATH

Versus

STATE OF ASSAM AND 3 ORS

HEARING

64 [Crl.Rev.P./24/2023](#)
WITH LCR 2 FILES, FIXED

MEHBUB ALI

MR P K KALITA

MR D K MEDHI (r-1)
P BORUAH (r-1)

Versus

HASINA BEGUM

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
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14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MFA/48/2006 (AT 10:30 AM)	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
2	MFA/27/2016 (AT 10:30 AM)	UNION OF INDIA and ANR Versus M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
3	MFA/70/2023 (AT 10:30 AM)	M/S KUNDANMAL CHAUDHARY Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B CHAKRAVARTY DY.S.G.I.
4	WP(C)/4086/2023 (AT 10:30 AM)	BIRAJ CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DAS	SC, ELEM. EDU GA, ASSAM
MOTION				
5	CRP(IO)/388/2024	KARIMGANJ CHAR BAZAR JAME MASJID Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY A S PRODHANI K MAINUDDIN	GA, ASSAM
6	CRP(IO)/497/2024	ANUJ BARUA Versus HATIGARH ASSOCIATES AND 4 ORS.	MR. P SUNDI	
7	CRP(IO)/2/2025	KARUNA DEKA AND ANR. Versus MAHESH DAS AND 7 ORS.	MR. B K BHAGAWATI MR. N K DAS MR B S DEKA	
ADMISSION				
8	CRP/144/2023 PART-HEARD, WITH LCR	RADHAKANTA SINHA AND 5 ORS. Versus THE UNION OF INDIA AND ANR.	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR S BORA	MR. B K DAS SC, NF RLY
9	WP(C)/3779/2023 PART-HEARD, FIXED	RUPAK CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
10	MACApp./770/2022	ORIENTAL INSURANCE COMPANY LTD. Versus RENU BEGUM LASKAR AND 9 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (1 TO 6) MS. M CHOUDHURY (R-10) MR Z HUSSAIN (R-9) MR. A SHAKIL (1 TO 6) MS M DAS (R-10)

	WITH I.A.(Civil)/3201/2022 in MACApp./770/2022	ORIENTAL INSURANCE COMPANY LTD. Versus RENU BEGUM LASKAR AND 9 ORS. KAMRUL ISLAM CHOUDHURY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. I ALAM MR. T SK	
11	WP(C)/7318/2023 FIXED	Versus THE STATE OF ASSAM AND 6 ORS		SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
12	Tr.P.(C)/15/2024	ROSHNI SARAF @ ROSHANI SARAF (KEDIA) Versus HEMANTA SARAF	MR. A R SHOME MR A J GHOSH	MR. V K CHANDAK MRS N. AGARWAL CHANDAK
13	CRP(IO)/434/2024 FIXED	THE ASSAM COMPANY LIMITED AND ANR Versus PRAKASH CHANDRA SAIKIA	MR. A SARMA MR B KAUSHIK MR. K KALITA MS G SWAMI	MRS. S ROY MS F N ZAMAN
14	MACApp./652/2024	UNITED INDIA INSURANCE COMPANY LTD Versus ANJALI PATGIRI AND 6 ORS	MR T KALITA MR. A KAKATI	
15	WP(C)/5614/2024 FIXED	MD. JOMIL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR J ISLAM MS M NIROLA	SC, SEC. EDU.
16	MACApp./1/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus ASMA KHATUN @ ASMA BIBI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1/2025 in MACApp./1/2025	UNITED INDIA INSURANCE COMPANY Versus ASMA KHATUN @ ASMA BIBI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
17	FAO/1/2025	RAJESH KUMAR JALAN Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR S KHOUND MR H K NATH MS. S. SAIKIA	SC, ATEPFO
	WITH I.A.(Civil)/2/2025 in FAO/1/2025	RAJESH KUMAR JALAN Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR S KHOUND MR H K NATH MS. S. SAIKIA	SC, ATEPFO
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./2194/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PRAMOD RAY Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
19	Bail Appln./3429/2024 WITH SCANNED COPY OF LCR	AKASH YADAV @ AKASH KUMAR Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
20	RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
	WITH I.A.(Civil)/959/2018 in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
21	RSA/60/2024	REKHA GHOSH AND 2 ORS Versus NARENDRA CHANDRA GHOSH	MR G P BHOWMIK MR. D NANDI MRS. M HORE	MR. A DHAR
<u>ORDERS</u>				
22	RSA/160/2010 B/O	LABARAM KALITA, Versus MD. KURBAN ALI,	H TALUKDAR N AHMED	A R SIKDAR M H TALUKDAR A HUSSAIN M AHMED
	WITH I.A.(Civil)/1324/2022 in RSA/160/2010	MD. KURBAN ALI, Versus LABARAM KALITA,	MR. N ISLAM MR. N AHMED	MR. N AHMED MR. N CHOUDHURY

	WITH I.A.(Civil)/1396/2022 in RSA/160/2010	LABARAM KALITA, Versus MD. KURBAN ALI,	N CHAUDHURY	
23	RSA/254/2010 WITH LCR	SAROJ CHAKRABORTY, Versus NILOY KANTI DAS and ANR,	MR.B C DAS MR.R C PAUL MISS.S ROY	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MS.M SHARMA MS.G MAHANTA
24	MC/1651/2013 in MAC App. SL. NO. 203287, FIXED	LABANYA RAJBONGSHI, Versus THE NEW INDIA ASSURANCE CO. LTD. and 5 ORS,	MR S C PANDIT MR.M KALITA MR.J KALITA MD S ULLAH	MR.K BARMAN MR.A TALUKDAR(R-1(I)) MS.L SHARMA(R-1(I)) MR.A J SAIKIA MR.K K BHATTA(R-1(I)) MR.N AHMED MR.M AHMED MR.J JOHN(R-1(I)) MR.M H TALUKDAR MR.A PHUKAN MR.U K DUTTA MR.K BORA MRN BHUYAN MR.A BHARALI
25	I.A.(Civil)/2099/2020 B/O in RFA/59/2020	SMTI PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R ALI FOR CAVEATOR
	WITH RFA/59/2020	SMTI. PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/2924/2024 in RFA/59/2020	SMTI. PINKI BORAH SARMA Versus LATE MAHAT CHANDRA DAS (SINCE DECEASED) AND 2 ORS.	MRS S GOSWAMI	
26	RSA/146/2023 WITH LCR	BISWAJIT DEB AND 4 ORS. Versus PARUL BALA DEB AND 3 ORS.	MR. S K GHOSH MR. K MIRA	MR. A K PURKAYASTHA (r- 1,2,3,4) MR. M K MAJUMDAR (r- 1,2,3,4) MR. B K SEN MR. A H ALAMGIR (R-1,2,3 AND 4) MR. S SHARMA (r-1,2,3,4) MR A HUSSAIN
27	I.A.(Civil)/1780/2023 in RSA/165/2016 (D/O), WITH LCR in RSA/165/2016	SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI,	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	MS. R CHOUDHURY (r-2,4) MS F N ZAMAN (r-2,4) MS. B. HAZARIKA (r-2,4)
	WITH I.A.(Civil)/1781/2023	SRI MONORANJAN DHUBI AND 3 ORS Versus ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
	WITH I.A.(Civil)/1782/2023	SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
28	MFA/44/2024 WITH LCR, B/O	MAHESH ENTERPRISE PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.
29	FAO/85/2024	RATHINDRA KUMAR SEN AND ORS Versus BISWAJIT SEN	MR. S C KEYAL MR. S C KEYAL MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL K JAIN	MR. A PARVEZ MR D GOGOI

30	CRP(IO)/375/2024 B/O	BHABIRAM DAS Versus JUNAKI DAS AND 9 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM MR S SARMAH (R-7,8) MR S SARMAH (R-7,8)
31	I.A.(Civil)/2150/2024 in RSA/128/2023	LAKHESWAR MAHATO, Versus ON THE DEATH OF GANGADHAR PANDA @ GANGADHAR PANDEY HISE LEGAL HEIRS NEEL BASANA PANDA AND ORS	MR. I ALAM MR. T SK MR. T SK	MR. L R MAZUMDER
	WITH RSA/128/2023	LAKHESWAR MAHATO Versus GANGADHAR PANDA @ GANGADHAR PANDEY AND ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR. L R MAZUMDER (R-1) MR E HUSSAIN (R-1)
	WITH I.A.(Civil)/2055/2024 in RSA/128/2023	LAKHESWAR MAHATO Versus GANGADHAR PANDA @ GANGADHAR PANDEY AND ORS B	MR. I ALAM MR. T SK MR. T SK	L R MAJUMDAR
32	I.A.(Civil)/3515/2024 FIXED in WP(C)/5620/2024	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS
	WITH WP(C)/5620/2024 CAVT. NO. 11072/024,	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS FOR CAVEATOR
33	WP(C)/2285/2024	ASHRAF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU MR B D DAS MR. R ISLAM(R-7) MR N SARMA (R-7)
34	I.A.(Civil)/3976/2024 FIXED in CRP(IO)/354/2024	BINOD KUMAR JAIN AND 6 ORS Versus MUNNI DOGRA @ MUNNI GANGWAL	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL	MR R SENSUA G KAUSHIK
	WITH CRP(IO)/354/2024	MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL

HEARING

35	MFA/252/2019 WITH LCR, FIXED	M/S GAJENDRA RAUT Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI	MR. B SHARMA SC, NF RLY
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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
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13)	MS. S SARMA	14-01-2025	To	21-01-2025

14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday,6th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 14****[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/973/2023	RAM ASHISH GUPTA Versus THE OIL INDIA LTD. AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	SC, OIL
ADMISSION				
2	WP(C)/6873/2015	M/S RAMDEV JUTE Versus THE STATE OF ASSAM AND 6 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION MR.S SAIKIA
3	WP(C)/357/2017	SIRAJUL HAQUE and 10 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.B HUSSAIN MR.A K HUSSAIN	GA, ASSAM R-1-4
4	WP(C)/382/2017	SATISH CHANDRA DOLEY Versus THE MISING AUTONOMOUS COUNCIL and 3 ORS.	MR.N ANAND MR.U K BARMAN MR.H ALI MR.G PEGU	MR.S BARTHAKUR SC, MAC
5	WP(C)/397/2017	SADANANDA BARMAN Versus STATE OF ASSAM and 6 ORS.	MS.D GHOSH MS.A MAHANTA MS.N DEKA	C.G.C. MR. D C BORAH(R- 6&7) MS A DAS (SC, NHM, R-3) SC, HEALTH ASSTT.S.G.I. SC, SOCIAL WELFARE
6	WP(C)/651/2017	PUBERUN CONSORTIUM OF COMPANIES Versus THE ASSAM BUILDING and ORS. CONSTRUCTION WORKERS WELFARE BOARD and 3 ORS.	MR.B CHOUDHURY MR.B GOGOI	GA, ASSAM
7	WP(C)/906/2017	PRABIN CHANDRA DEY. Versus THE STATE OF ASSAM and 3 ORS.	MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.R MAZUMDAR	GA, ASSAM SC, REVENUE DEPTT
8	WP(C)/7204/2017	MRIDUL RAJKHOWA and ANR Versus THE DISTRICT LEGAL SERVICES AUTHORITY and 3 ORS.	MR S KHOUND MR.D DAS MR.I DAS MR.J R GIRI	MR. K SINGHA MR. K M MAHANTA
9	WP(C)/7451/2017	ON THE DEATH OF LATE JITENDRA MOHAN BHATTACHARJEE, HIS LEGAL HEIRS Versus THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MRR KARIM MR D AKRAM	GA, ASSAM

10	WP(C)/921/2018	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM MR. M MAHANTA (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) MR. LENTSO (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) SC, REVENUE DEPARTMENT
11	WP(C)/991/2018	BIPUL DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S D PURKAYASTHA	GA, ASSAM
	WITH			
12	WP(C)/1003/2018	PRASSANNA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA	GA, ASSAM
13	WP(C)/5659/2018 FIXED	KUMUD NATH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D SARMAH MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, REVENUE
14	WP(C)/7976/2018	ANJANA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	GA, ASSAM MR. I CHOUDHURY (R2)
	WITH			
15	WP(C)/3263/2018	SMTI. ANJANA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MS B M BHUYAN (R2) GA, ASSAM MR. I CHOUDHURY (R2) MS. G BARUAH (R2)
16	WP(C)/546/2019	AKLA ORANG AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM MR. A GANGULY (R7) MR. A DUTTA (R7) MR. A DHANUKA (R7) SC, REVENUE
17	WP(C)/723/2019	MONMOTH KUMAR PAUL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MRS. U BARUAH MR. N DHAR MR. P K ROY MR. S K CHAKRABORTY MR. S P CHOUDHURY MR. T U LASKAR MS. S DASGUPTA MS. S DASGUPTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
18	WP(C)/3108/2019	ASHUTUSH CHOUDHURY Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MR. M SHARMA MR A KUNDU MR. M. SARMA,(R-5 & 6) MS. S YASMIN
19	WP(C)/4745/2019	NILKAMAL MALODAS Versus UNION OF INDIA AND 6 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. D SHARMA MS. N BARMAN MS. P SAHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/8541/2019	KALPANA BARUWA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, REVENUE
21	WP(C)/513/2020	RIN KUMAR CHETTRI Versus THE STATE OF ASSAM AND 9 ORS.	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY	GA, ASSAM SC, NHAI SC, REVENUE ASSTT.S.G.I. SC, K A A C
22	WP(C)/954/2020	M/S. GHILADHARI NADUAR MIN SAMABAY SAMITEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MR Z RAHMAN MS A HUSSAIN MS G PARMAWI	GA, ASSAM SC, FOREST

23	WP(C)/965/2020	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MR H GUPTA ASSTT.S.G.I.
24	WP(C)/2626/2020 WITH OFFICE NOTE	M/S AMBROSIA INDUSTRIES Versus UNION OF INDIA AND 2 ORS	DR B P TODI MR. A NATH DR ANKIT TODI MS P AGARWAL	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
25	WP(C)/3517/2020	M/S SHIVAM ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, PNRD
26	WP(C)/2989/2021	MAINA DAS Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM SC, RAILWAY
27	WP(C)/3366/2021 FIXED	SYED AMEENUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, HEALTH SC, REVENUE
28	WP(C)/6309/2021	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
29	WP(C)/6647/2021	JAIRAJ BIKRAM SINGH Versus GAUAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S CHAMARIA MR. M ALI MS. A AGARWAL	SC, GMC
30	WP(C)/7013/2021	SHUDHA KANTHA DR. BHUPEN HAZARIKA PROTIMURTI SANGRAKSHAN SAMITEE AND 11 ORS. Versus UNION OF INDIA AND 7 ORS	MR D KALITA MR. J A AHMED	GA, ASSAM SC, NHAI ASSTT.S.G.I.
31	WP(C)/3795/2022	MANAS BOBORA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
32	WP(C)/239/2023 FIXED	ABDUL KASHEM AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
33	WP(C)/3749/2023 FIXED	MOMTAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	GA, ASSAM SC, REVENUE
34	WP(C)/6584/2023	KANU KUMAR NAMASUDRA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	GA, ASSAM SC, AFDC
35	WP(C)/7273/2023	KHALILUR RAHMAN CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE
	WITH			
36	WP(C)/7491/2023	FOZIR AHMED RAJBARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE
	WITH			
37	WP(C)/7492/2023	ABDUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE

38	WP(C)/7309/2023	DILIP BOTHRA Versus THE STATE OF ASSAM AND 3 ORS	MS M KURMI MR R ISLAM N CHAKRABARTY S PAUL	SC, P AND R.D. GA, ASSAM SC, ASEC
39	WP(C)/7360/2023	MANJU BIBI Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
40	WP(C)/7449/2023	JUGAL KISHORE MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M MAHANTA	SC, WATER RESOURCE
41	WP(C)/3577/2024 FIXED	ANITA TANTI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A C BURAGOHAIN MISS. M BORAH MS. H BORAH MS. S NATH	GA, ASSAM SC, REVENUE
42	WP(C)/4586/2024 FIXED	RAKIBUL HUSSAIN Versus THE HONBLE SPEAKER AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. A K BHUYAN (R-3) MS. B BHUYAN (R-3) MS. B BHUYAN (R-3) MR S BORTHAKUR(R-4) MR. M DAS(R-3) MS. N CHOUDHURY(R-3) MR. A KHOUND(R-3) MS B BORA(R-3) MR. J ABBAS (R-4) MR A SHARMA(R-3) MR A TALUKDAR(R-3) MR J DAS(R-3) I HOQUE(R-4) MS. H G DAS(R-4)

BAIL HEARING (BA)

43	Bail Appln./3068/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SMTI. LALPIAN MAWII @ KHUMI KHABUG Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN MR A AHMED	PP, ASSAM
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ORDERS

44	CRP(IO)/126/2023 PART-HEARD, FIXED	RAFIQUE UZZAMAN LASKAR AND 4 ORS Versus ICICI BANK AND 3 ORS	MR. S BANIK MR. S BANIK MR. A K TALUKDAR MR. D. BORAH MR. S I KHAN	MR. R DE MS. D PATHAK
45	WP(C)/452/2017	GYAN CHAND JUNEJA Versus ASSAM POWER DISTRIBUTION CO. LTD and 6 ORS.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR.N DHAR(R- 7) MR.B K SEN(R- 7) SC, APDCL MS.S BIN(R- 7)
46	WP(C)/695/2017	KABITA CHOUDHURY Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, APDCL MR.S P CHOUDHURY(GA, ASSAM) MR.K D SARMASC, APDCL
47	WP(C)/7264/2017	DULAL ROY and 7 ORS Versus THE STATE OF ASSAM and 6 ORS	MRM A ISLAM	MR Z MUKIT GA, ASSAM MR. T C CHUTIA (R 1,2,3) I GOGOI, R 6, 7 P KUMARI, R 6, 7 MR. H K BORA (R 5) MR. R P SINGH (R MS N BORGOHAIN, R 6, 7 MS A BORBHUYAN, R 6, 7
48	WP(C)/6959/2018	BIMAL MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
49	WP(C)/7099/2018	RUPA SAHU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM SC, REVENUE

50	WP(C)/8013/2018	HIRENDRA SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS P BARMAN	GA, ASSAM MR DEBA KUMAR DAS (R7,R8) MR. K SINGHA MS. P BHUYAN (R7,R8) SC, BTC
51	WP(C)/2652/2019	HAFIZUDDIN AHMED AND 4 ORS. Versus THE ADDITIONAL DEPUTY COMMISSIONER AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEPHO MR. V ACHUMI MR MONZUR K CHOUDHURY	GA, ASSAM SC, REVENUE
52	I.A.(Civil)/3639/2019 in WP(C)/921/2019	ABDUL KHALEQUE BHUYAN AND 3 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MS. S NEWAR MS. M K BROWN	GA, ASSAM
	WITH WP(C)/921/2019	GOALPARA ZILA CHIMNEY ETA BHATA MALIK WELFARE ASSOCIATION AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, FOREST SC, PCB
53	WP(C)/1110/2023	LAKSHESWAR TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MS. S KAKATI MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
54	WP(C)/4796/2023	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM
55	I.A.(Civil)/2856/2024 in SAO/11/2016 (D/O) in SAO/11/2016	SURESH BORA Versus ON THE DEATH OF BIBHU BHARALI, HIS LEGAL HEIRS AND ORS.	MR. R BORPUJARI	MR G BHARADWAJ

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- OLD PENDING CASES -

1	Crl.Rev.P./273/2009 WITH LCR 3 FILES, FIXED	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT RUKIA KHATUN and ANR	MR. S K SAHARIAH MRM H AHMED MR D C NATH MISS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
	WITH Crl.M.C./476/2009 in Crl.Rev.P./273/2009	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT. RUKIA KHATUN and ANR.	S KANUNGOE M H AHMED A MALEQUE A S CHOUDHURY I HUSSAIN N N AHMED	PP, ASSAM
2	Crl.Rev.P./464/2011 WITH LCR 4 FILES, FIXED	SRI DILARUJ ZAMAN Versus THE STATE OF ASSAM	MR. P MAHANTA, Amicus Curiae MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM

ADMISSION

3	WP(C)/1088/2021 PART-HEARD, FIXED	RAM NARAYAN RAM Versus THE UNION OF INDIA AND 8 ORS	MS. K JAIN	MR H GUPTA SC, NHIDC ASSTT.S.G.I. SC, K A A C
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ORDERS

4	Crl.A./6/2014 WITH LCR 3 OUT OF 14 FILES, P.B.-2	TINKU DUTTA Versus CENTRAL BUREAU OF INVESTIGATION	MS.M DAS MR.D TALUKDAR MR.P CHOUDHURY MR.M DEKA MD.S ISLAM MR. B SARMA MR. K SAIKIA MR H HOQUE	SC, CBI
	WITH			
5	Crl.A./2/2014 P.B.-1	RAJEN BORO Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
	WITH			
6	Crl.A./5/2014 P.B.- 2	MINA DAIMARY Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. B SARMA MR. K SAIKIA	SC, CBI
	WITH			
7	Crl.A./8/2014 WITH LCR 3 FILES, P.B.-2	SUREN BORO Versus CENTRAL BUREAU OF INVESTIGATION	MS.M DAS MR.D TALUKDAR MR.P CHOUDHURY MR.M DEKA MD.S ISLAM MR. B SARMA MR. K SAIKIA MR H HOQUE	SC, CBI
	WITH			
8	Crl.A./9/2014 WITH LCR 3 FILES, P.B.-2	RUDRA BHADUR CHETRY Versus CENTRAL BUREAU OF INVESTIGATION	MS.M DAS MR.D TALUKDAR MR.P CHOUDHURY MR.M DEKA MD.S ISLAM MR. B SARMA MR. K SAIKIA MR H HOQUE	SC, CBI
	WITH			
9	Crl.A./10/2014 WITH LCR 3 FILES, P.B.-2	KULARAM BASUMATARY Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. B SARMA MR. K SAIKIA	SC, CBI
	WITH			
10	Crl.A./242/2014 P.B.-1	CENTRAL BUREAU OF INVESTIGATION Versus HEMANTA DEKA and ANR.	MR.P N CHOUDHURY SC, CBI	MS.M DAS
11	Crl.Rev.P./71/2016 WITH LCR 4 FILES	JIBAN HAZARIKA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A GANGULY MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
	WITH			
	I.A./947/2016 in Crl.Rev.P./71/2016	JIBON HAZARIKA and ANR. Versus THE STATE OF ASSAM and ANR.	MR.A GANGULY MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
12	Crl.Rev.P./279/2017 WITH LCR 2 FILES	MD. ZAKIR HUSSAIN Versus SMT. SALEHA KHANAM and ANR	MR.N DHAR MR .B MALAKAR MR.A T H AHMED MR. T U LASKAR	
QUASHMENT				
13	Crl.Pet./928/2017 PART-HEARD, FIXED	MOUTUSHI DEY Versus THE STATE OF ASSAM and ANR	MS.B MAHANTA MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	DR. N DEKA MR N AHMED PP, ASSAM MS. R BORUAH
14	Crl.Pet./314/2011 WITH LCR 3 FILES	MRS. SABNAM AHMED and ANR. Versus THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM
15	Crl.Pet./105/2012 WITH LCR 2 FILES	KARUNA KR. SAIKIA and 10 ORS Versus RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA

	WITH Crl.M.C./358/2012 in Crl.Pet./105/2012	TARUN CH. DUTTA Versus THE RESERVE BANK OF INDIA AND ANR.	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.M BHUYAN PP, ASSAM
16	Crl.Pet./417/2012 WITH LCR 4 FILES	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2 & 3) PP, ASSAM MR.M R ISLAM
17	Crl.Pet./432/2012 WITH LCR 2 FILES	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
18	Crl.Pet./448/2012 WITH LCR 2 FILES	PRANABJYOTI BORA Versus MADHUSMITA SAIKIA BORA	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.S R RAJBONGSHI MS.M DAS MR.R K DUTTA MS.P BARUAH
19	Crl.Pet./786/2013 FIXED	TAPASH BAG Versus THE STATE OF ASSAM AND ANR	MR.M HUSSAIN MR.B SINHA MS.N THAPPA	MR A KALITA MR.B SARMAH PP, ASSAM
20	Crl.Pet./349/2014 WITH OFFICE NOTE	SANJIB DEKA Versus THE STATE OF ASSAM AND ANR	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SARMA	MR.P SHARMAH(R-2) MR.K D SARMA(R-2) PP, ASSAM
21	Crl.Pet./11/2017 FIXED	ARUPAM H. JWAHIR and 6 ORS. Versus STATE OF ASSAM and ANR.	MR.M DAS MR.B D DEKA	PP, ASSAM
22	Crl.Pet./944/2019 FIXED	ABHIJIT CHUTIA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MUNIR MR. P HAZARIKA MR. P K MUNIR	MR. B K GOGOI PP, ASSAM
23	WITH Crl.Pet./1461/2019	BHULA TAMULY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR D MAHANTA	MR. B K GOGOI MR. B K GOGOI MR. A D CHOUDHURY MR. G TAMULI PP, ASSAM

HEARING

24	Crl.Rev.P./89/2012 WITH LCR 4 FILES, FIXED	MD. UMAR ALI and 8 ORS. Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
25	Crl.Rev.P./259/2012 WITH LCR 3 FILES, FIXED	KUMUD DAS Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE	MR.R BARUAH MR.R M CHOUDHURY MISSM BORAH PP, ASSAM MR.R N CHOWDHURY
26	Crl.Rev.P./265/2012 WITH LCR 3 FILES, FIXED	GULUK KATHAR Versus STATE OF ASSAM	MR.M BISWAS MR.B HALDAR MR.S SARKAR MR.M BASUMATARY	MR. V A CHOWDHURY, AMICUS CURIAE (R-2) PP, ASSAM
27	Crl.Rev.P./305/2012 WITH LCR 4 FILES, FIXED	BULBUL KALITA @ KHITIS KALITA Versus THE STATE OF ASSAM	MR. M A SHEIKH MR.K U AHMED MR.M HOSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025

8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



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10:30 AM to 1:00 PM

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[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3921/2024 WITH OFFICE NOTE	AMAZADUL HUSSAIN MAZUMDER Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M H LASKAR M. HOSSAIN	SPL. PP, C.B.I.
2	Bail Appln./3933/2024 B/O	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
3	Bail Appln./13/2025 B/O	MOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M R SODIAL MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
MOTION				
4	AB/3415/2024	ATABUR RAHMAN ALIAS ATATUR RAHMAN Versus THE STATE OF ASSAM	MR P S RAJA MR A B DUTTA	PP, ASSAM
5	AB/3417/2024	RIAJAT ALI ALIAS RIAZOT ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
BAIL HEARING				
6	AB/1057/2024 FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
7	AB/1059/2024 FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
8	AB/3049/2024 FIXED	HABIJUR RAHMAN Versus THE STATE OF ASSAM	MR. A I ALI H KULI	PP, ASSAM
9	AB/3334/2024 FIXED	SHWIRAJUL ISLAM @ SIRAJUL ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
10	AB/3355/2024 WITH OFFICE NOTE, FIXED	MOMTAZALI @ MONTAZ ALI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAHAIN	PP, ASSAM
11	AB/3363/2024 FIXED	SAHED AHMED LASKAR AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A LAL MR. SAHEEL N M	SPL. PP, C.B.I.

12	AB/3392/2024 WITH OFFICE NOTE, FIXED	HARUNAL RASHID Versus THE STATE OF ASSAM AND ANR.	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
13	AB/3408/2024 WITH OFFICE NOTE, FIXED	MD AMIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
ORDERS				
14	I.A.(CrI.)/1285/2024 in AB/3102/2024	MANOJ KUMAR CHETRY Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	PP, ASSAM
	WITH AB/3102/2024	MANOJ KUMAR CHETRY Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./1181/2024	AZMAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. N H LASKAR MS. J GHOSH	PP, ASSAM
2	Crl.Pet./1290/2024	ABDUL HASSAN AND 4 ORS Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	PP, ASSAM
3	Crl.Pet./1362/2024	CHUNU KR MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
4	Crl.Pet./1394/2024	NUR JAMAL SHEIKH AND ANR Versus THE STATE OF ASSAM AND ANR	MR A RAHMAN	PP, ASSAM
5	Crl.Pet./1533/2024	SHARAF UDDIN LASKAR @ SARAF Versus AZMAL HUSSAIN MAZUMDER AND ANR	MR. K A MAZUMDER MR A HAI S A ISLAM	PP, ASSAM
6	Crl.Pet./1589/2024	KUKIL MEDHI Versus THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI	PP, ASSAM
ADMISSION				
7	Crl.Pet./200/2019 FIXED	NABASISH CHAKRABORTY AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. N J KHATANIAR MR. R R Gogoi	MR. A BHATTACHARYA (R2) MS. K MALAKAR (R2) MS. M BARUAH (R2) MR. A BHATTACHARJEE (R2) PP, ASSAM MS. K TALUKDAR (R2)
	WITH I.A.(Crl.)/305/2019 in Crl.Pet./200/2019	TUSHARKANA BANERJEE Versus NABASISH CHAKRABORTY AND 3 ORS	MR. N J KHATANIAR MR. P MAHANTA	MR. R R Gogoi PP, ASSAM

	WITH I.A.(CrI.)/336/2019 in CrI.Pet./200/2019	PARTHA SARATHI BANERJEE Versus NABASISH CHAKRABORTY AND 2 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. N J KHATANIAR PP, ASSAM
8	CrI.Rev.P./36/2020	LAKHESHWAR BORKOTOKI @ ASHWANI BORKOTOKI @ DADUL BORKOTOKI Versus NOMITA BORDOLOI BORKOTOKI	ALHAJJ INAM UDDIN MR. A ALAMGEER MR. A ALAM	MR. D C C PHUKAN MS P BARUAH
9	CrI.Rev.P./114/2020	DWIPEN RABHA Versus SMTI PRAMILA RABHA	MR S HOQUE MS A ZAHAN S I AKAND	MR. M A SHEIKH K U AHMED MS F INTAZ
10	Tr.P.(CrI.)/22/2024	ZIARUL HOQUE Versus AZMAT ALI AHMED	MR. DILIP DEY	MR. S AHMED MS. M. KHATUN MS N AKTAR
11	I.A.(CrI.)/353/2024 WITH LCR 1 FILE(SCANNED COPY) in Tr.P.(CrI.)/32/2023	KEWELO U. KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
	WITH Tr.P.(CrI.)/32/2023	UTPAL JYOTI SUT Versus KEWELO U. KROME	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
12	WITH Tr.P.(CrI.)/9/2023	UTPAL JYOTI SUT AND ANR Versus KEWELO U KROME	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
	WITH I.A.(CrI.)/340/2024 in Tr.P.(CrI.)/9/2023	KEWELO U KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
13	CrI.Pet./734/2024	ALA UDDIN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M S MAZUMDER	MR. A M BARBHUIYA (R-2 TO 7) MS. S R MAZARBHUIYA (R- 2 TO 7) MS. A BEGUM (R-2 TO 7) S. M. ZINNA (R-2 TO 7) PP, ASSAM
14	CrI.Pet./850/2024 WITH LCR 2 FILES	AZIZUL ISLAM HOQUE @ AJIJUL ISLAM HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. A S CHOUDHURY (R-2) MR. S HUSSAIN (R-2) PP, ASSAM
15	CrI.Pet./1145/2024 FIXED	BHUPEN GOGOI Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
16	CrI.Pet./1258/2024 FIXED	MANTOSH PAUL AND ANR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
17	CrI.Pet./1325/2024	JABER HUSAIN MAZUMDER Versus THE STATE OF ASSAM	MR S DIFUSA MR N RAY N N HUSSAIN MR. K R SARMA	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./3070/2024 FIXED	MABRUR AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
19	Bail Appln./3131/2024 WITH CASE RECORD(SCANNED COPY)	RAJ KUMAR SAHANI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. K K KALITA MR P H KONWAR	PP, ASSAM

20	Bail Appln./3550/2024 FIXED	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
21	Bail Appln./3551/2024 FIXED	MD FAIJUL ISLAM Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
22	Bail Appln./3552/2024 FIXED	MD FOKORUDDIN ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
23	Bail Appln./3553/2024 FIXED	RAJIB ISLAM Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
24	Bail Appln./3623/2024 WITH CASE RECORD(SCANNED COPY)	RAJVIR Versus THE UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, DRI
25	Bail Appln./3665/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD AHMED ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
26	Bail Appln./3852/2024 WITH CASE RECORD(SCANNED COPY), B/M.THAKURIA	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

BAIL HEARING

27	AB/1841/2024 FIXED	JUBEL KHAN Versus THE STATE OF ASSAM	MR. S MUNIR TINKU SOM MR. S RANA MR H DAS MS. U HAZARIKA MS S ISLAM	MR A K AHMED (R-2) MS P DAS, Amicus Curiae(R-2) MS P KAKATI(R-2) PP, ASSAM
28	AB/2927/2024	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
29	AB/3037/2024 FIXED	GOLBAHAR SK Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM
30	AB/3040/2024 FIXED	ABDUL MOTALEB @ MOTALEB ALI Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM

ORDERS

31	Crl.Pet./1025/2023	JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	PP, ASSAM
32	Tr.P.(Crl.)/5/2024	NARAYAN BANIK Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. R MAJUMDAR MR. S SHARMA MS. J GHOSH	MR. S K SINGH (R-5) MR. V K CHOPRA(R-5) PP, ASSAM
33	Crl.A./87/2024 WITH LCR 4 FILES, FIXED	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
	WITH I.A.(Crl.)/292/2024 in Crl.A./87/2024	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
34	I.A.(Crl.)/178/2024 in Crl.Pet./1071/2023	ARAJUDDIN DEWAN Versus HASINA BEGUM	MS. S K NARGIS MS S BEGUM	
	WITH Crl.Pet./1071/2023	ARAJUDDIN DEWAN Versus HASINA BEGUM	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY
35	Crl.A./310/2024 WITH OFFICE NOTE, LCR 5 FILES, FIXED	SOIB ALI Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	PP, ASSAM

	WITH I.A.(CrI.)/907/2024 in CrI.A./310/2024	SOIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM
36	I.A.(CrI.)/328/2024 CRL.REV.P. 16/2024(D/O) in CrI.Rev.P./16/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM,	MS N SAIKIA	PP, ASSAM
37	I.A.(CrI.)/458/2024 WITH OFFICE NOTE, B/O in CrI.A./3905/2024	SURENDRA KUMAR SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
	WITH CrI.A./3905/2024 (Filing Number)	SURENDRA KUMAR SAIKIA Versus THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	
38	CrI.Rev.P./487/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	JUGAL CHANGMAI Versus THE STATE OF ASSAM AND ANR	MR. A R SHOME MR A J GHOSH PRIYANKA DAS	PP, ASSAM
39	I.A.(CrI.)/547/2024 in CrI.Rev.P./3690/2024	NISHA PODDAR Versus THE STATE OF ASSAM AND ANR	MR. M L PANDIA	PP, ASSAM
	WITH CrI.Rev.P./3690/2024 (Filing Number)	NISHA PODDAR Versus THE STATE OF ASSAM AND ANR (F)	MR. M L PANDIA	
40	CrI.Pet./631/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	SAFI ALOM Versus THE STATE OF ASSAM AND ANR	MD A SAHAD MR. M H ALI	PP, ASSAM
41	I.A.(CrI.)/832/2024 in CrI.Rev.P./7847/2024	LOKNATH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR	MD M S ALI MR. K BASUMATARY	MR. B SHARMA (R-2) MR. D DAS (R-2) MS. S SHARMA (R-2) PP, ASSAM
	WITH CrI.Rev.P./7847/2024 (Filing Number)	LOKNATH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR (F)	MD M S ALI	
42	I.A.(CrI.)/1004/2024 AB 2149/2024(D/O) in AB/2149/2024	JABIR HUSSAIN Versus THE STATE OF ASSAM		PP, ASSAM
43	I.A.(CrI.)/1144/2024 in CrI.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM
	WITH CrI.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	MR. B PATHAK (R-2) MR. B HAZARIKA (R-2) MR. V KUMAR (R-2) MR. T NATH (R-2) PP, ASSAM
	WITH I.A.(CrI.)/1172/2024 in CrI.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM
44	CrI.Pet./1197/2024	JAKIR HUSSAIN BARBHUIYA @ JOYNAL Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
45	CrI.Pet./1332/2024	REHENA SULTANA Versus MUJAMMIL HAQUE AND ANR	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	AB/2768/2024	PULEN BARMAN AND ANR Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
2	AB/3194/2024	KIRAN DAS Versus THE STATE OF ASSAM	MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
3	WITH AB/2782/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ADMISSION				
4	Crl.Pet./599/2024 PART-HEARD, LCR 1 FILE, FIXED	PABITRA KUMAR HIRA Versus THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	MR D TALUKDAR (R-2) MR P CHOUDHURY(R-2) MR H K NATH(R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
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9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025

12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,6th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2216/2024 in WP(C)/2857/2023	SRI BHAKTA KUMAR BORA Versus KANTI KHATANIAR AND 7 ORS	MR P BHARDWAJ MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU MR. K R PATGIRI
	WITH WP(C)/2857/2023	KANTI KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR P BHARDWAJ (r-8) MS. B DEVI (r-8)
ORDER NO STEPS				
2	WP(C)/2596/2021	ABDUS SALAM PRODHANI Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA	SC, SEC. EDU.
ADMISSION				
3	WP(C)/3871/2023 PART-HEARD, FIXED	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM MR S CHOUDHURY (R-3,4,5) MS R MEDHI(R-3,4,5)
4	WP(C)/865/2017	DEBASIS CHETIA Versus THE STATE OF ASSAM and 5 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, A S T C
5	WP(C)/11/2018	DHANESWAR DEV MISRA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MS. S K CHAUHAN MR. P MAZUMDER MR. SHEKHAR CHAUHAN	MR. B GOGOI (SC, FINANCE DEPT.)
6	WP(C)/1358/2018	AMIYA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MS. P BHATTACHARYA MS. M KALITA	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE DEPTT.
7	WP(C)/2959/2018	DR. BHABATOSH KUMAR ROY, Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. A KALITA	MR. B DEKA (R4) MS. N BORDOLOI MR. B P CHANGMAI (R4) SC, HEALTH
8	WP(C)/3851/2018	ALFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MRS J BORAH MS A PARVEEN	GA, ASSAM SC, AG SC, FINANCE

9	WP(C)/4393/2018	ARIFUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE DEPT.
10	WP(C)/4667/2018	SHRI KHAGENDRA NATH MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MR. N BARMAN MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	GA, ASSAM MR DEBA KUMAR DAS(R-4,5) MR. S DEKA (R4, R5) MR. S DEKA (R4, R5) MR. M PATHAK (R4, R5) MR. M PATHAK (R4, R5) MS. P BHUYAN R-4,5) MR. P TIMUNG (R-5) MS. D R DEKA (R-5)
11	WP(C)/5085/2018	SRI DHIRAJ @ DHIREN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR T RAJBONGSHI MR. B P SINHA	SC, APDCL
12	WP(C)/6036/2018	ARJUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR H K GOGOI MR. S K PANDEY	SC, HEALTH
	WITH I.A.(Civil)/2346/2019 in WP(C)/6036/2018	ARJUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR H K GOGOI	SC, HEALTH
13	WP(C)/13/2019	MALATI BALA ROY @ MALATI RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DAS	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPTT) SC, FINANCE DEPTT.
14	WP(C)/239/2019	GOPAL CH. NATH AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R ALI MR. R KALITA MR. M SHAH MR. R SALOI MR H AGARWAL	GA, ASSAM MR. P K ROY (R5) SC, AG MR. S K CHAKRABORTY (R5) MS U DAS (R6) MR. S K TALUKDAR (r-6) MR D DAS (R8) MR R CHAKRAVORTY (R8) MR G BORDOLOI (r-6) MR R SHARMA (R8) MR J SINGH SC, FINANCE DEPTT.
15	WP(C)/2981/2019	UMESH BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MR. M K DUTTA	MR P NAYAK (R4, R5) SC, HEALTH MR. D S DEKA (R4, R5)
16	WP(C)/7225/2019	SHITAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS	SC, PNRD GA, ASSAM
17	WP(C)/8453/2019	PRASANTA SARMA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P RAI MR H K DAS MR. H BEZBARUA MR. U SARMA MS. P K DEVI MR N K SARMA	MS. D SINHA (SC, ELEMENTARY EDUCATION DEPTT.,(R-1,2 & 3) MR. R BORPUJARI (SC, FINANCE DEPTT. (R-4)) MR H K DAS (r-1 to 13) MR N K SARMA (r-1 to 13)
18	WP(C)/3420/2021 FIXED	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR R DHAR (R-1- 3) MR A SARMA, SC, PLAINS TRIBES DEVELOPMENT CORPORATION LTD.
19	WP(C)/5813/2021 FIXED	SABITA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR H K J AHMED MR. P MAHANTA MS C DAS MS. M BORGHAIN	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE
20	WP(C)/1393/2022	DR. CHINMOY TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR. S R PATOWARY MR R RAJKHOWA MR B KHAKHLARY MS. K DEKA	SC, ELEM. EDU SC, SCERT, ASSAM SC, N C T E

21	WP(C)/5108/2022	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
22	WP(C)/594/2023 FIXED	MD HUSSAIN ALI @ HUSSEN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM GA, ASSAM SC, AG SC, TRANSPORT SC, FINANCE SC, A S T C
WITH				
23	WP(C)/1183/2023	SREEMANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR P K KALITA MR. K R BOROOAH	GA, ASSAM SC, TRANSPORT SC, A S T C SC, FINANCE
24	WP(C)/2823/2023 FIXED	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
25	WP(C)/3820/2023 FIXED	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
26	WP(C)/4041/2023	RUPAM TALUKDAR Versus THE UNION OF INDIA AND 5 ORS	MR. N K KALITA	MR. K GOGOI DY.S.G.I.
27	WP(C)/7594/2023 FIXED	SURIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR G R A MOTTAQUEE	SC, SEBA
28	WP(C)/413/2024 FIXED	RABIN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU
29	WP(C)/1925/2024 FIXED	RANJIT KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. M K SARMA (r-4) MS. S S SAIKIA (r-4) MR G DAS (R-4) SC, SEC. EDU.
30	WP(C)/2101/2024 FIXED	KHIRA HAZARIKA AND 15 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM
31	WP(C)/3272/2024 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU.
32	WP(C)/5023/2024	SUREN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
33	WP(C)/5293/2024	NANDITA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV L DEKA	GA, ASSAM SC, FINANCE DEPTT. SC, F C I
34	WP(C)/5607/2024	PARBIN SULTANA MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
35	WP(C)/5616/2024	MANURAM MEDAK Versus THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
WITH				
36	WP(C)/3720/2024	MINTU SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
WITH				
37	WP(C)/5067/2024	MAIDUL ISLAM AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
WITH				
38	WP(C)/5079/2024	ANJU MONOWARA BEGUM AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
WITH				
39	WP(C)/5560/2024	JENIFAR MUSTAFA LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM

40	WITH WP(C)/5701/2024	SAHIL AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
41	WITH WP(C)/5833/2024	GITA DUTTA @ GITA DEY Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, BTC SC, HANDLOOM AND TEXTILE
42	WITH WP(C)/5835/2024	NIPAN MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, BTC SC, FOREST
43	WITH WP(C)/5867/2024	SYED ABU SAHID MIRA Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, ELEM. EDU GA, ASSAM
44	WITH WP(C)/5948/2024	JUNU GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, EDU SC, P H E
45	WITH WP(C)/6149/2024	ZITENDRA CH DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
46	WITH WP(C)/6150/2024	SHAHJAHAN ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
47	WITH WP(C)/6156/2024	PROBHAT BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M R LASKAR MR N SARMA	GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE
48	WITH WP(C)/6184/2024	SUNJIT DEKA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
49	WITH WP(C)/6198/2024	MOYAZZIN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, P H E
50	WITH WP(C)/6206/2024	SWAPNA KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
51	WITH WP(C)/6222/2024	KAUSTAV MONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
52	WITH WP(C)/6244/2024	SHABBIR AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
53	WITH WP(C)/6302/2024	APARAJITA SARMAH BEZBARUAH Versus THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
54	WITH WP(C)/6404/2024	TIKENDRAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM

55	WITH WP(C)/6414/2024	ASHARJYA BORO Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
56	WITH WP(C)/6420/2024	RIDIP LAHON Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
57	WITH WP(C)/6426/2024	MINALI CHALIHA BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU.
58	WITH WP(C)/6601/2024	NITYANANDA GIRI Versus THE STATE OF ASSAM AND 5 ORS	MR. N J KHATANIAR MR. J SINGH MR. K K HANDIQUE	GA, ASSAM SC, PWD
59	WITH WP(C)/6646/2024	SUBHASIS NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, A.H and V. DEPT.
60	WITH WP(C)/6651/2024	SANJOY BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	S I AKAND MR. T HUSSAIN	GA, ASSAM SC, BTC SC, AGRI. DEPARTMENT
61	WITH WP(C)/6676/2024	UMESH KUMAR CHETRI AND ANR Versus THE STATE OF ASSAM 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM SC, HEALTH
ORDERS				
62	Cont.Cas(C)/520/2016	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
63	Cont.Cas(C)/89/2019	BHAGAWAN SARMA Versus PHANINDRA JIDUNG AND 2 ORS	MR. R C SAIKIA MS. K SAIKIA MS. R GOHAIN	
64	Cont.Cas(C)/106/2019	MINA RAM KALITA Versus PHANINDRA JIDUNG AND 2 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MR. N SARMA MS. N PHUKAN MR. C BHATTACHARYYA
65	Cont.Cas(C)/113/2019	AMBIKA PATRA Versus PREETOM SAIKIA AND 2 ORS	MRS P BARMAN MRS P RAI MR H BEZBARUA MR. U SARMA	MR J ABEDIN MR. S P BHATTACHARJEE MR. B DEORI (R-4) MS. N M SARMA MR. C BHATTACHARYYA
66	Cont.Cas(C)/226/2019	MUKIBUR RAHMAN AND ANR. Versus HEMANTA KUMAR RAJKUMAR AND ANR.	MR. D P CHALIHA MR. U P CHALIHA	MR. B DEORI
67	Cont.Cas(C)/344/2019	TAYEBUR RAHMAN Versus PREETOM SAIKIA AND 2 ORS.	MS C M DEKA MR. D HUSSAIN MR. A S TAPADER MR M AHMED	MR. N SARMA MS. B DEKA SC, EDU
68	Cont.Cas(C)/395/2019	ABDUL HAMID Versus SANJIB BHUYAN AND 2 ORS	MR. MD S HOQUE MR. M DEKA	
69	Cont.Cas(C)/484/2019	NAREN PRASAD SARMA Versus MR. DIPAK MAJUMDAR	MR. S BORTHAKUR MR. P K BORAH MR. D GOGOI	MR. K GOGOI
70	Cont.Cas(C)/567/2019	SOFIQUL ISLAM Versus PREETOM SAIKIA, I.A.S. AND 2 ORS.	MR. M R KHANDAKAR MR A K AZAD	MR. D SAIKIA MR J ABEDIN MR. S P BHATTACHARJEE MR. M R LASKAR MR. B DEORI (R2) MR B KAUSHIK

71	Cont.Cas(C)/749/2019	SUSHIL CH. GHOSH AND 14 ORS. Versus PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA MR. R K D CHOUDHURY MR. S BORA MS. L DEVI MS. N PHUKAN MR B KAUSHIK
72	Cont.Cas(C)/752/2019	FATEMA KHATUN AND ANR. Versus PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MR R BARUAH MS S A KHALIFA	MR. D SAIKIA MR. D SAIKIA MR. P N SHARMA MR. R K D CHOUDHURY MR. S BORA MR. B GOGOI MR. K GOGOI MS. L DEVI MR P NAYAK MR. B GOGOI
73	I.A.(Civil)/1240/2019 in WP(C)/8836/2018	MULLEN CHIRING Versus HARAKANTA PERTIN		
	WITH WP(C)/8836/2018	HARAKANTA PERTIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	MR. D C C PHUKAN (R7) SC, SEC. EDU.
74	WP(C)/3458/2019	LIPI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER	SC, HIGHER EDU GA, ASSAM
75	Cont.Cas(C)/64/2022 FIXED	PHANI BORA Versus PRITAM SAIKIA AND ANR	MR. D C BORAH MR. K M HASSAN	MR. D SAIKIA MR. R MAZUMDAR MS. N PHUKAN
76	I.A.(Civil)/779/2022 IN WP(C)/2870/2011 (D/O) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MS. D.D. BARMAN, GA, ASSAM MR S M T CHISTIE, SC ELEM. EDU.
77	WP(C)/6980/2022	LAKHI NATH CHIENNEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
78	Cont.Cas(C)/645/2023 B/O	FAJLUL HOQUE CHOUDHURY AND 6 ORS Versus SURANJANA SENAPATI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	MR. D SAIKIA (r-1) MR. P K BORAH (r-1) MR B KAUSHIK (r-1)
79	MC/42/2024 IN WP(C)/4982/2017(D/O) in WP(C)/4982/2017	AHAMMAD ALI Versus THE STATE OF ASSAM AND 6 ORS	MR A ALI MS. M KHATUN	SC, ELEM. EDU GA, ASSAM
80	I.A.(Civil)/1742/2024 in WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA
	WITH WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
HEARING				
81	WP(C)/1046/2022 FIXED	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
7)	MR. O P BHATI	20-12-2024	To	19-01-2025
8)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
9)	MR G BORDOLOI	03-01-2025	To	10-01-2025
10)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
11)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
12)	MR R GOENKA	07-01-2025	To	10-01-2025
13)	MS. S SARMA	14-01-2025	To	21-01-2025
14)	MR A GOENKA	07-01-2025	To	10-01-2025
15)	A NEOG	06-01-2025	To	08-01-2025
16)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025